

Cause List for Mediation Centre

Date : 23/08/2025

Mediator : Dr. Renu Aggarwal, Advocate

Case No.: 73/23	Case Id: 2507M07265	Referring Judge : Sh. Pawan Kr. Jain, DHJS	
Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.		Hearing Time : 12:00:00 AM	
NEHA @ PARVEEN	Vs. NARESH KUMAR		
		Total Days spent :	27
Case No.: 5550864/16	Case Id: 2508M08249	Referring Judge : Ms. Helly Fur Kaur, DJS	
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE		Hearing Time : 12:00:00 AM	
JAGDEEP KAUR	Vs. HARJEET KAUR		
		Total Days spent :	20
Case No.: 619/24	Case Id: 2505M04925	Referring Judge : Ms. Shruti Sharma-II, DJS	
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE		Hearing Time : 12:00:00 PM	
ARSHEEN KAUR	Vs. ASHPUNEET SINGH & ORS		
		Total Days spent :	83
Case No.: 1608/22	Case Id: 2507M05638	Referring Judge : Ms. Deshna Golichha, DJS	
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT		Hearing Time : 12:00:00 PM	
GULAB SINGH	Vs. ANUP SINGH		
		Total Days spent :	48
Case No.: 2649/25	Case Id: 2505M04913	Referring Judge : Ms. Nitika, DJS	
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT		Hearing Time : 12:00:00 PM	
KAFAL CO OPERATIVE SOCIETY LTD	Vs. INDER RAJ PAL		
		Total Days spent :	83
Case No.: 91/20	Case Id: 2508M08088	Referring Judge : Ms. Shruti Sharma-II, DJS	
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE		Hearing Time : 12:00:00 PM	
MEENAKSHI	Vs. PAWAN		
		Total Days spent :	20
Case No.: 1403/23	Case Id: 2504M03627	Referring Judge : Sh. Ankit Solanki, DJS	
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT		Hearing Time : 12:00:00 PM	
VIRENDER KUMAR MEHRA	Vs. HARPREET SINGH		
		Total Days spent :	118
Case No.: 1156/24	Case Id: 2505M03822	Referring Judge : Sh. Vinay Singhal, DHJS	
Case Type : PARTITION : SUIT FOR PARTITION		Hearing Time : 12:00:00 PM	
NOORUDDIN & ORS	Vs. AMINA BEGUM & ORS		
		Total Days spent :	111
Case No.: 238/25	Case Id: 2508M07956	Referring Judge : Sh. Lalit Kumar, DJS	
Case Type : INJUNCTION/POSSESION/DAMAGES : SUIT FOR MANDATORY /		Hearing Time : 12:00:00 PM	

Cause List for Mediation Centre

Date : 23/08/2025

AMAN GABA

Vs. PURAN ASHA GABA

Total Days spent : 20

Case No.: 439/23

Case Id: 2507M06379

Referring Judge :

Sh. Sachin Gupta, DHJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Hearing Time : 12:00:00 PM

CHRISTOPHER MASIH

Vs. MANISH KUMAR & ORS

Total Days spent : 34

Case No.: 978/24

Case Id: 2508M09417

Referring Judge :

Ms. Tyagita Singh, DHJS

Case Type : MATRIMONIAL : PETITION FOR DIVORCE

Hearing Time : 12:00:00 PM

RAJ KUMAR SANTRA

Vs. KALINDI SHARMA

Total Days spent : 11

Case No.: 367/2021

Case Id: 2507M06971

Referring Judge :

Sh. Vidya Prakash, DHJS

Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)

Hearing Time : 2:00:00 PM

SUDHIR AGGARWAL

Vs. M/S SHIVA AGGARWAL

Total Days spent : 27

Case No.: 26/24

Case Id: 2507M06444

Referring Judge :

Sh. Naveen Kumar Kashyap, DJS

Case Type : CUSTODY / GUARDIANSHIP : CUSTODY / GUARDIANSHIP MATTERS

Hearing Time : 2:00:00 PM

HIMANSHU CHOPRA

Vs. ANUKAMPA SHARMA

Total Days spent : 34

Case No.: 617/24

Case Id: 2507M06445

Referring Judge :

Sh. Naveen Kumar Kashyap, DJS

Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.

Hearing Time : 2:00:00 PM

HIMANSHU CHOPRA

Vs. ANUKAMPA SHARMA

Total Days spent : 34

Case No.: 254/25

Case Id: 2507M06443

Referring Judge :

Sh. Naveen Kumar Kashyap, DJS

Case Type : MATRIMONIAL : PETITION FOR DIVORCE

Hearing Time : 2:00:00 PM

ANUKAMPA SHARMA

Vs. HIMANSHU CHOPRA

Total Days spent : 34

Case No.: 811/23

Case Id: 2502M01452

Referring Judge :

Sh. Vinay Singhal, DHJS

Case Type : PARTITION : SUIT FOR PARTITION

Hearing Time : 2:00:00 PM

BHAVNA SAINI & ANR

Vs. D K SAINI & ORS

Total Days spent : 188

Case No.: 7696/24

Case Id: 2507M07024

Referring Judge :

Sh. Pranjal Gangwar, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Hearing Time : 2:00:00 PM

M/S SHRIRAM FINANCE LTD

Vs. RAMESHWAR

Total Days spent : 27

Total : 17

Cause List for Mediation Centre

Date : 23/08/2025

Mediator : Ms. Alka Ahir, Advocate					
Case No.: 56/25	Case Id: 2507M06331	Referring Judge :	Ms. Aditi Chaudhary, DHJS		
Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.			Hearing Time :	12:30:00 AM	
REETA	Vs.	SANDEEP KUMAR			
Total Days spent :					34
Case No.: 1615/21	Case Id: 2508M09642	Referring Judge :	Sh. Arun Sukhija, DHJS		
Case Type : MATRIMONIAL : PETITION FOR DIVORCE			Hearing Time :	11:30:00 AM	
JASWANTI	Vs.	HARSH			
Total Days spent :					10
Case No.: 251/25	Case Id: 2508M08485	Referring Judge :	Ms. Shivli Talwar, DJS		
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE			Hearing Time :	12:00:00 PM	
ANSHU MAURYA	Vs.	VIJAY MAURYA			
Total Days spent :					17
Case No.: 1682/19	Case Id: 2508M08084	Referring Judge :	Sh. Naveen Kr. Kashyap, DHJS		
Case Type : MATRIMONIAL : MATRIMONIAL OTHERS			Hearing Time :	12:00:00 PM	
ASHISH THAKRAN	Vs.	RAKHI MAAN			
Total Days spent :					20
Case No.: 555/24	Case Id: 2508M08574	Referring Judge :	Ms. Surabhi Sethi, DJS		
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	12:00:00 PM	
HDFC BANK	Vs.	MAN SINGH			
Total Days spent :					17
Case No.: 548/24	Case Id: 2508M08564	Referring Judge :	Ms. Surabhi Sethi, DJS		
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	12:00:00 PM	
HDFC BANK	Vs.	ABHISHEK SHARMA			
Total Days spent :					17
Case No.: 18773/16	Case Id: 2507M06995	Referring Judge :	Ms. Shivali Sharma, DHJS		
Case Type : INJUNCTION/POSSESION/DAMAGES : SUIT FOR DAMAGES			Hearing Time :	12:00:00 PM	
M/S VANDANA INTERNATIONAL	Vs.	FEDEX EXPRESS SERVICES INDIA PVT LTD			
Total Days spent :					27
Case No.: 655/23	Case Id: 2507M06380	Referring Judge :	Sh. Rajesh Kumar Goel, DHJS		
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)			Hearing Time :	12:00:00 PM	
M/S SUPREME SALES AGENCY	Vs.	M/S ECONSHIP TECH PVT LTD & ANR			
Total Days spent :					34
Case No.: 309/24	Case Id: 2508M07979	Referring Judge :	Sh. Pawan Kr. Jain, DHJS		
Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.			Hearing Time :	12:00:00 PM	

Cause List for Mediation Centre

Date : 23/08/2025

BABY GANAK

Vs. AKASH

Total Days spent : 20

Case No.: 703/24 **Case Id:** 2508M08067

Referring Judge : Ms. Divyashree Raina, DJS

Case Type : MATRIMONIAL : DOMESTIC VIOLENCE

Hearing Time : 12:00:00 PM

REENA

Vs. KRISHNA UPADHYAY

Total Days spent : 20

Case No.: 11455/24 **Case Id:** 2507M06386

Referring Judge : Ms. Arushi Parwal, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Hearing Time : 12:00:00 PM

PREM MADAN

Vs. ANKIT MADAN @ HUNNY

Total Days spent : 34

Case No.: 1493/24 **Case Id:** 2507M05826

Referring Judge : Ms. Neha Pandey, DJS

Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY

Hearing Time : 2:00:00 PM

ANUBHAV FIBRES PVT LTD

Vs. JYOTSANA ENTERPRISES

Total Days spent : 41

Case No.: 217/2023 **Case Id:** 2508M09692

Referring Judge : Sh. Manish Gupta, DHJS

Case Type : MATRIMONIAL : PETITION FOR DIVORCE

Hearing Time : 2:00:00 PM

TANU KASHYAP

Vs. POOJA

Total Days spent : 10

Case No.: 1286/24 **Case Id:** 2508M09665

Referring Judge : Ms. Poonam Singh, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Hearing Time : 2:00:00 PM

HDFC BANK

Vs. IMRAN KHAN

Total Days spent : 10

Case No.: 86/23 **Case Id:** 2508M08605

Referring Judge : Sh. Arun Sukhija, DHJS

Case Type : CUSTODY / GUARDIANSHIP : CUSTODY / GUARDIANSHIP MATTERS

Hearing Time : 2:00:00 PM

ANJU

Vs. NEERAJ

Total Days spent : 17

Case No.: 4077/24 **Case Id:** 2508M09745

Referring Judge : Ms. Poonam Singh, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Hearing Time : 2:00:00 PM

HDFC BANK

Vs. GULJARI LAL

Total Days spent : 10

Case No.: 760/24 **Case Id:** 2508M08604

Referring Judge : Ms. Divyashree Raina, DJS

Case Type : MATRIMONIAL : MATRIMONIAL OTHERS

Hearing Time : 2:00:00 PM

STATE

Vs. SANDEEP KUMAR

Total Days spent : 17

Case No.: 758/18

Case Id: 2508M08634

Referring Judge :

Ms. Divyashree Raina, DJS

Cause List for Mediation Centre

Date : 23/08/2025

Case Type :	MATRIMONIAL : MATRIMONIAL OTHERS	Hearing Time :	2:00:00 PM
STATE	Vs. KULBIR SINGH	Total Days spent :	17
Case No.:	2765/24	Case Id:	2507M05639
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Referring Judge :	Ms. Swati Malik, DJS
M/S MVIN CARCO 1 PVT LTD	Vs. M/S LOCONAV INDIA PVT LTD	Hearing Time :	2:30:00 PM
		Total Days spent :	48
Case No.:	1993/22	Case Id:	2507M05578
Case Type :	MATRIMONIAL : MATRIMONIAL OTHERS	Referring Judge :	Ms. Manya, DJS
STATE	Vs. ATIF FAIZAN	Hearing Time :	3:00:00 PM
		Total Days spent :	48
Case No.:	1994/22	Case Id:	2507M05577
Case Type :	MATRIMONIAL : MATRIMONIAL OTHERS	Referring Judge :	Ms. Manya, DJS
STATE	Vs. ABID IQBAL	Hearing Time :	3:00:00 PM
		Total Days spent :	48
Case No.:	11/21	Case Id:	2508M08636
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY	Referring Judge :	Ms. Neha Pandey, DJS
VIKAS YADAV	Vs. BHAGIRATHI JOSHI	Hearing Time :	11:00:00 PM
		Total Days spent :	17
Total :	22		

Mediator : Ms. Beena Sharma, Advocate

Case No.:	290/24	Case Id:	2508M08726
Case Type :	125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.	Referring Judge :	Sh. Pawan Kr. Jain, DHJS
ARPITA SAINI	Vs. LOKESH SAINI	Hearing Time :	12:00:00 PM
		Total Days spent :	18
Case No.:	2078/2022	Case Id:	2507M06993
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Referring Judge :	Ms. Deshna Golichha, DJS
AGRICO ORGANICS	Vs. M/S SUPER CROP SAFE LTD	Hearing Time :	2:00:00 PM
		Total Days spent :	27
Case No.:	2589/23	Case Id:	2504M03579
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Referring Judge :	Sh. Pranjal Gangwar, DJS
HARI KISHAN MAMODIA	Vs. M/S KAUSHAL INFRATECH PVT LTD & ORS	Hearing Time :	11:30:00 PM
		Total Days spent :	116
Total :	3		

Cause List for Mediation Centre

Date : 23/08/2025

Mediator : Ms. Geeta Vohra, Advocate

Case No.:	1069/21	Case Id:	2507M06461	Referring Judge :	Ms. Shagun Sharma, DHJS	
Case Type :	PARTITION : SUIT FOR PARTITION			Hearing Time :	12:00:00 PM	
NEHA		Vs.	JATIN & ORS			
				Total Days spent :	32	
Total :	1					

Mediator : Ms. Geetanjali Sharma, Advocate

Case No.:	3120/23	Case Id:	2507M05570	Referring Judge :	Sh. Pranjal Gangwar, DJS	
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	10:00:00 AM	
UCO BANK		Vs.	KARAN SHARMA			
				Total Days spent :	48	

Case No.:	5649/24	Case Id:	2507M06420	Referring Judge :	Ms. Arushi Parwal, DJS	
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	10:00:00 AM	
PLAZA ELECTRICALS PRODUCTS PVT LTD		Vs.	BINAY KUMAR SRIVASTAVA			
				Total Days spent :	34	

Case No.:	191/22	Case Id:	2508M08037	Referring Judge :	Sh. Vinod Kumar Meena, DHJS	
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT			Hearing Time :	11:00:00 AM	
DEVI DUTT		Vs.	RAJESH KUMAR & ORS			
				Total Days spent :	20	

Case No.:	40/25	Case Id:	2505M04377	Referring Judge :	Sh. Dharmender Singh, DHJS	
Case Type :	PARTITION : SUIT FOR PARTITION			Hearing Time :	11:00:00 AM	
VIRENDER BAROLIA		Vs.	DIN DAYAL BAROLIA & ORS			
				Total Days spent :	97	

Case No.:	11/25	Case Id:	2507M06978	Referring Judge :	Sh. Naveen Kr. Kashyap, DHJS	
Case Type :	MATRIMONIAL : MATRIMONIAL OTHERS			Hearing Time :	11:00:00 AM	
NISHA		Vs.	ASHISH			
				Total Days spent :	27	

Case No.:	12/2023	Case Id:	2508M08000	Referring Judge :	Sh. Manish Gupta, DHJS	
Case Type :	125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.			Hearing Time :	12:00:00 PM	
KIRTI KHANATWAL		Vs.	LALIT MOHAN KHANATWAL			
				Total Days spent :	20	

Case No.:	4/24	Case Id:	2508M08092	Referring Judge :	Sh. Arun Sukhija, DHJS	
Case Type :	MATRIMONIAL : MATRIMONIAL OTHERS			Hearing Time :	12:00:00 PM	
YOGINDER KUMAR		Vs.	HEM LATA			

Cause List for Mediation Centre

Date : 23/08/2025

				Total Days spent :	20
Case No.:	354/24	Case Id:	2508M08243	Referring Judge :	Ms. Divyashree Raina, DJS
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE			Hearing Time :	12:00:00 PM
HEM LATA		Vs.	YOGINDER KUMAR & ORS		
				Total Days spent :	20
Case No.:	49/24	Case Id:	2508M08083	Referring Judge :	Ms. Disha Langan, DJS
Case Type :	MATRIMONIAL : MATRIMONIAL OTHERS			Hearing Time :	12:00:00 PM
STATE		Vs.	RAVI KUMAR		
				Total Days spent :	20
Case No.:	7507/23	Case Id:	2507M06725	Referring Judge :	Ms. Urvi Gupta, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	12:00:00 PM
M/S APOORV INDUSTRIAL CORPORATION		Vs.	M/S ABISHEK INDUSTRIES & ORS		
				Total Days spent :	30
Case No.:	3359/24	Case Id:	2508M07950	Referring Judge :	Sh. Manish Gupta, DHJS
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE			Hearing Time :	12:00:00 PM
KIRTI KHANATWAL		Vs.	LALIT MOHAN KHANATWAL		
				Total Days spent :	20
Case No.:	164/21	Case Id:	2508M07984	Referring Judge :	Ms. Shivli Talwar, DJS
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE			Hearing Time :	12:00:00 PM
JYOTI GAUTAM		Vs.	ARVIND		
				Total Days spent :	20
Case No.:	5573/2019	Case Id:	2507M06343	Referring Judge :	Ms. Surabhi Sethi, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	12:00:00 PM
SHREE KRISHNA SEC AUTO PVT LTD		Vs.	APEX POWER PRJECTS PVT LTD		
				Total Days spent :	34
Case No.:	1366/22	Case Id:	2507M06333	Referring Judge :	Ms. Shaina Goyal, DJS
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE			Hearing Time :	12:00:00 PM
FARHANA		Vs.	MOHD TARIQ & ORS		
				Total Days spent :	34
Case No.:	3423/18	Case Id:	2507M07042	Referring Judge :	Ms. Aditi Chaudhary, DHJS
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE			Hearing Time :	12:00:00 PM
SANJAY KUMAR		Vs.	KANTA DEVI		
				Total Days spent :	27
Case No.:	714/21	Case Id:	2507M06977	Referring Judge :	Sh. Jiten Mehra, DHJS
Case Type :	INJUNCTION/POSSESION/DAMAGES : SUIT FOR MANDATORY /			Hearing Time :	12:30:00 PM

Cause List for Mediation Centre

Date : 23/08/2025

HEMANT VERMA

Vs. TRIPTA CHAUDHARY & ANR

Total Days spent : 27

Case No.: 114/20

Case Id: 2507M06981

Referring Judge :

Sh. Rupinder Singh Dhiman, DJS

Case Type : RENT ACT : LAND LORD & TENANT DISPUTES UNDER DRC

Hearing Time : 2:00:00 PM

DARSHAN LAL

Vs. M/S JOGI DASS PREM SAGAR AGGARWAL

Total Days spent : 27

Case No.: 14970/18

Case Id: 2507M05955

Referring Judge :

Ms. Anugya Chauhan, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Hearing Time : 2:30:00 PM

MUKESH NATH

Vs. SURESH CHAND

Total Days spent : 41

Case No.: 951/23

Case Id: 2508M07958

Referring Judge :

Sh. Rajesh Kumar Goel, DHJS

Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)

Hearing Time : 2:30:00 PM

SUNIL KUMAR GUPTA

Vs. JMC PROJECTS INDIA LTD

Total Days spent : 20

Case No.: 330/17

Case Id: 2507M06855

Referring Judge :

Ms. Shipra Dhankar, DJS

Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS

Hearing Time : 3:00:00 PM

STATE

Vs. UNKNOWN

Total Days spent : 30

Case No.: 2719/2021

Case Id: 2507M06630

Referring Judge :

Ms. Deshna Golichha, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Hearing Time : 10:15:00 PM

DALEET KAPOOR

Vs. PRINCE CHOUDHARY

Total Days spent : 30

Case No.: 2267/20

Case Id: 2507M05951

Referring Judge :

Ms. Pooja Yadav, DJS

Case Type : MATRIMONIAL : DOMESTIC VIOLENCE

Hearing Time : 11:00:00 PM

NEHA

Vs. PAWAN & ORS

Total Days spent : 41

Total : 22

Mediator : Ms. Ila Rawat, DHJS

Case No.: 1598/22

Case Id: 2508M07945

Referring Judge :

Sh. Bharat Aggarwal, DJS

Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY

Hearing Time : 12:30:00 PM

M/S STANDARD REFRIGRATION PVT LTD

Vs. M/S MELCON ENGINEERS PVT LTD

Total Days spent : 20

Total : 1

Cause List for Mediation Centre

Date : 23/08/2025

Mediator : Ms. Madhu Kalia, Advocate

Case No.:	237/22	Case Id:	2508M09585	Referring Judge :	Ms. Aakanksha, DJS		
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS				Hearing Time :	11:00:00 AM	
STATE		Vs.	KANHA GOSWAMI			Total Days spent :	14
Case No.:	857/24	Case Id:	2507M06768	Referring Judge :	Ms. Vineeta Goyal, DHJS		
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)				Hearing Time :	12:00:00 PM	
SUNJIV SACHAR		Vs.	M/S SHRI GANESH ROADWAYS CORP & ORS			Total Days spent :	30
Total :	2						

Mediator : Ms. Mamta Rani, Advocate

Case No.:	68395/2016	Case Id:	2508M09385	Referring Judge :	Ms. Helly Fur Kaur, DJS				
Case Type :	MATRIMONIAL : MATRIMONIAL OTHERS				Hearing Time :	10:45:00 PM			
STATE		Vs.	DUSHYANT KHANGWAL			Total Days spent :	11		
Total :	1								

Mediator : Ms. Nahed Anjum, Advocate

Case No.:	18/25	Case Id:	2507M06395	Referring Judge :	Ms. Aditi Chaudhary, DHJS		
Case Type :	125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.				Hearing Time :	12:00:00 PM	
MADHU		Vs.	MAHESH			Total Days spent :	34
Case No.:	983/19	Case Id:	2505M04643	Referring Judge :	Sh. Jiten Mehra, DHJS		
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /				Hearing Time :	12:00:00 PM	
YOGESH NARAIN GUPTA & ORS		Vs.	RAMESH CHAND JAIN & ANR			Total Days spent :	90
Case No.:	166/25	Case Id:	2508M07976	Referring Judge :	Ms. Deepika Goyal Shokeen, DJS		
Case Type :	MATRIMONIAL : MATRIMONIAL OTHERS				Hearing Time :	12:00:00 PM	
NEHA		Vs.	PIYUSH KUMAR TANWAR			Total Days spent :	20
Case No.:	174/23	Case Id:	2507M06326	Referring Judge :	Ms. Shruti Sharma-II, DJS		
Case Type :	MATRIMONIAL : MATRIMONIAL OTHERS				Hearing Time :	12:00:00 PM	
ASHA BHARGAVA		Vs.	GAURAV BHARGAVA			Total Days spent :	34

Cause List for Mediation Centre

Date : 23/08/2025

Case No.:	666/24	Case Id:	2507M05944	Referring Judge :	Sh. Sumeet Anand, DHJS	Hearing Time :	12:30:00 PM
Case Type :	PARTITION : SUIT FOR PARTITION						
BHIM SINGH & ORS		Vs.		SATWANT SINGH & ORS		Total Days spent :	41
Case No.:	01/2023	Case Id:	2507M06979	Referring Judge :	Sh. Naveen Kr. Kashyap, DHJS	Hearing Time :	1:00:00 PM
Case Type :	MATRIMONIAL : MATRIMONIAL OTHERS						
RUKMANI DEVI		Vs.		MILI DABAS & ORS		Total Days spent :	27
Case No.:	1846/23	Case Id:	2507M07037	Referring Judge :	Sh. Naveen Kr. Kashyap, DHJS	Hearing Time :	1:00:00 PM
Case Type :	CUSTODY / GUARDIANSHIP : CUSTODY / GUARDIANSHIP MATTERS						
YOGESH AGGARWAL		Vs.		MILI DABAS		Total Days spent :	27
Case No.:	10133/2017	Case Id:	2507M07012	Referring Judge :	Ms. Arushi Parwal, DJS	Hearing Time :	2:00:00 PM
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT						
SHAH FAISAL KHAN		Vs.		MURSALEEN		Total Days spent :	27
Case No.:	459/19	Case Id:	2505M04642	Referring Judge :	Sh. Jiten Mehra, DHJS	Hearing Time :	2:00:00 PM
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /						
NARENDER BHATIA		Vs.		JAI BHAGWAN JAIN & ORS		Total Days spent :	90
Total :		9					

Mediator : Ms. Neeru Garg, Advocate

Case No.:	1446/24	Case Id:	2507M07929	Referring Judge :	Ms. Aditi Chaudhary, DHJS	Hearing Time :	11:30:00 AM
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE						
MADHVI GUPTA		Vs.		UMESH GUPTA		Total Days spent :	22
Total :		1					

Mediator : Ms. Ruby Bedi, Advocate

Case No.:	1174/19	Case Id:	2507M07474	Referring Judge :	Sh. Dev Saroha, DJS	Hearing Time :	12:00:00 AM
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /						
SANDEEP KUMAR		Vs.		GOPI RAM		Total Days spent :	25

Case No.:	367/24	Case Id:	2507M07475	Referring Judge :	Sh. Sumeet Anand, DHJS
-----------	--------	----------	------------	-------------------	------------------------

Cause List for Mediation Centre

Date : 23/08/2025

Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND			Hearing Time :	12:30:00 AM
KANTA KADAM	Vs.	SURINDER SINGH		Total Days spent :	25
Case No.:	172/24	Case Id:	2507M07256	Referring Judge :	Ms. Goma Dabas Gupta, DHJS
Case Type :	PARTITION : SUIT FOR PARTITION			Hearing Time :	11:00:00 AM
KIRTI DHAKA	Vs.	SUSHMA		Total Days spent :	27
Case No.:	155/17	Case Id:	2507M07099	Referring Judge :	Ms. Manya, DJS
Case Type :	MATRIMONIAL : MATRIMONIAL OTHERS			Hearing Time :	11:00:00 AM
STATE	Vs.	RAJESH KUMAR		Total Days spent :	25
Case No.:	415/24	Case Id:	2507M06378	Referring Judge :	Ms. Ruchika Singla, DHJS
Case Type :	MACT : MOTOR ACCIDENT CLAIM ACT CASES			Hearing Time :	11:00:00 AM
SUBEDAR MISHRA	Vs.	RAVI KUMAR		Total Days spent :	34
Case No.:	00147/23	Case Id:	2507M07016	Referring Judge :	Ms. Aakanksha, DJS
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS			Hearing Time :	11:00:00 AM
STATE	Vs.	FIROZ @ MONU		Total Days spent :	27
Case No.:	144/24	Case Id:	2508M08244	Referring Judge :	Ms. Helly Fur Kaur, DJS
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE			Hearing Time :	11:30:00 AM
SWEETY	Vs.	YOGENDER KUMAR YADAV		Total Days spent :	20
Case No.:	1049/23	Case Id:	2507M06399	Referring Judge :	Sh. Umang Joshi, DJS
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /			Hearing Time :	12:00:00 PM
VIPIN CHANDRA	Vs.	AMRIT LAL KADAM		Total Days spent :	34
Case No.:	21/2025	Case Id:	2507M06983	Referring Judge :	Sh. Ajay Gupta, DHJS
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)			Hearing Time :	2:00:00 PM
HEM KANT JHA	Vs.	RAMAPEER STONE INDUSTRIES		Total Days spent :	27
Case No.:	993/19	Case Id:	2507M05550	Referring Judge :	Ms. Divya Gupta, DJS
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY			Hearing Time :	2:00:00 PM
DEVENDER KUMAR	Vs.	M/S GTL INFRASTRUCTURE LTD		Total Days spent :	48

Cause List for Mediation Centre

Date : 23/08/2025

Case No.:	444/20	Case Id:	2505M04918	Referring Judge :	Ms. Upasana Satija, DJS		
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY			Hearing Time :	2:00:00 PM		
M/S JANTA HOSEIRY FACTORY		Vs.		M/S PUJA AGENCIES & ANR		Total Days spent :	83
Case No.:	730/24	Case Id:	2507M07025	Referring Judge :	Ms. Swati Malik, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:00:00 PM		
M/S SUPER KICKS		Vs.		M/S SHRI SHIV TRADING COMPANY		Total Days spent :	27
Case No.:	375/23	Case Id:	2507M07476	Referring Judge :	Sh. Pawan Kr. Jain, DHJS		
Case Type :	125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.			Hearing Time :	2:00:00 PM		
FATIMA		Vs.		AFZAL ALI SHAIKH		Total Days spent :	25
Case No.:	172/17	Case Id:	2507M06345	Referring Judge :	Sh. Arun Sukhija, DHJS		
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE			Hearing Time :	2:30:00 PM		
AAKASH SACHDEVA		Vs.		RIDDDHI SACHDEVA		Total Days spent :	34
Case No.:	206/25	Case Id:	2503M02665	Referring Judge :	DLSA Central, DLSA (Central)		
Case Type :	COMMERCIAL : COMMERCIAL			Hearing Time :	3:00:00 PM		
SALWAN EDUCATIONAL TRUST		Vs.		M/S CARROT FILMS		Total Days spent :	146
Case No.:	905/2017	Case Id:	2507M07013	Referring Judge :	Sh. Naveen Kr. Kashyap, DHJS		
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE			Hearing Time :	11:00:00 PM		
PRADEEP AHUJA		Vs.		ADITI		Total Days spent :	27
Case No.:	683/23	Case Id:	2507M06968	Referring Judge :	Sh. Sachin Sood, DHJS		
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY			Hearing Time :	11:30:00 PM		
MTD VACATION PVT LTD		Vs.		NITISH SHUKLA		Total Days spent :	27
Case No.:	1173/22	Case Id:	2507M07272	Referring Judge :	Sh. Vikas Madaan, DJS		
Case Type :	INJUNCTION/POSSESION/DAMAGES : SUIT FOR MANDATORY /			Hearing Time :	11:30:00 PM		
ROHIT KUMAR BHOLLA		Vs.		MANJEET SINGH MARWAH		Total Days spent :	25
Total : 18							

Mediator : Not Assigned, NIL

Cause List for Mediation Centre

Date : 23/08/2025

Case No.: 1535/24	Case Id: 2508M11018	Referring Judge : Ms. Pooja Yadav, DJS	Hearing Time : 12:00:00 AM
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE			
DOLLY	Vs. VIMAL KUMAR		
		Total Days spent :	-1
Case No.: 164/25	Case Id: 2508M11016	Referring Judge : Sh. Arun Sukhija, DHJS	Hearing Time : 12:00:00 AM
Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.			
ARSHEEN KAUR	Vs. ASHPUNEET SINGH		
		Total Days spent :	-1
Case No.: 386/19	Case Id: 2508M10982	Referring Judge : Sh. Sumeet Anand, DHJS	Hearing Time : 12:00:00 AM
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT			
MOHD RASHID	Vs. HASAN TANVEER		
		Total Days spent :	-1
Case No.: 1121/21	Case Id: 2508M10951	Referring Judge : Sh. Pawan Kr. Jain, DHJS	Hearing Time : 12:00:00 AM
Case Type : MATRIMONIAL : PETITION FOR DIVORCE			
PRERNA	Vs. VINAY KUMAR		
		Total Days spent :	-1
Case No.: 1190/24	Case Id: 2507M07468	Referring Judge : Sh. Sumeet Anand, DHJS	Hearing Time : 12:00:00 AM
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /			
SURINDER SINGH	Vs. ANIL KADAM		
		Total Days spent :	25
Case No.: 30/24	Case Id: 2508M10993	Referring Judge : Sh. Arvind Bansal, DHJS	Hearing Time : 12:00:00 AM
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY			
SK MASIUR REHMAN	Vs. REKHA		
		Total Days spent :	-1
Case No.: 11459/24	Case Id: 2508M10968	Referring Judge : Ms. Vijayshree Rathore, DJS	Hearing Time : 12:00:00 AM
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS			
STATE	Vs. DEVENDER		
		Total Days spent :	-1
Case No.: 3311/17	Case Id: 2508M11015	Referring Judge : Ms. Helly Fur Kaur, DJS	Hearing Time : 12:00:00 AM
Case Type : MATRIMONIAL : MATRIMONIAL OTHERS			
STATE	Vs. KUNAL BATRA		
		Total Days spent :	-1
Case No.: 1401/24	Case Id: 2508M10980	Referring Judge : Sh. Mukesh Kumar Gupta, DHJS	Hearing Time : 12:30:00 AM
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)			
VIJAY	Vs. MAHAVEER ENTP		
		Total Days spent :	-1

Cause List for Mediation Centre

Date : 23/08/2025

Case No.:	249/12	Case Id:	2508M10933	Referring Judge :	Ms. Helly Fur Kaur, DJS	Hearing Time :	12:30:00 AM
Case Type :	MATRIMONIAL : MATRIMONIAL OTHERS			Vs.	SANJAY KUMAR	Total Days spent :	-1
STATE							
Case No.:	292/24	Case Id:	2508M10928	Referring Judge :	Ms. Helly Fur Kaur, DJS	Hearing Time :	12:30:00 AM
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE			Vs.	VINEET KUMAR	Total Days spent :	-1
MANSI SAGAR							
Case No.:	178/24	Case Id:	2508M10936	Referring Judge :	Ms. Deepika Goyal Shokeen, DJS	Hearing Time :	12:30:00 AM
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE			Vs.	MOHD MUNSHAD	Total Days spent :	-1
HINA							
Case No.:	650/24	Case Id:	2508M11017	Referring Judge :	Ms. Deepika Goyal Shokeen, DJS	Hearing Time :	12:30:00 AM
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE			Vs.	HARISH	Total Days spent :	-1
ANKITA KAUSHIK							
Case No.:	767/25	Case Id:	2508M10925	Referring Judge :	Sh. Kautuk, DJS	Hearing Time :	12:30:00 AM
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT			Vs.	RACHNA	Total Days spent :	-1
MITHLESH							
Case No.:	150/19	Case Id:	2508M11026	Referring Judge :	Sh. Abhishek Srivastava, DHJS	Hearing Time :	12:30:00 AM
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /			Vs.	DAYA MALIK	Total Days spent :	-1
SANT NIRANKARI MANDAL							
Case No.:	611911/16	Case Id:	2508M11027	Referring Judge :	Sh. Kautuk, DJS	Hearing Time :	12:30:00 AM
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT			Vs.	JANVED SINGH	Total Days spent :	-1
MOHD MUSTAKIM							
Case No.:	966/25	Case Id:	2508M10975	Referring Judge :	Sh. Aakash Sharma, DJS	Hearing Time :	12:30:00 AM
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /			Vs.	NOORJAHAN	Total Days spent :	-1
AFSHAN PARVEEN							
Case No.:	15144/16	Case Id:	2508M10973	Referring Judge :	Sh. Jiten Mehra, DHJS	Hearing Time :	12:30:00 AM
Case Type :	PARTITION : SUIT FOR PARTITION			Vs.	MOHD QAMAR		
MOHD AKHTAR							

Cause List for Mediation Centre

Date : 23/08/2025

				Total Days spent :	-1
Case No.:	750/21	Case Id:	2508M11029	Referring Judge :	Sh. Kautuk, DJS
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY			Hearing Time :	12:30:00 AM
SHEELA DEVI		Vs.	SANJAY SHARMA		
				Total Days spent :	-1
Case No.:	263/18	Case Id:	2508M10986	Referring Judge :	Ms. Deepika Goyal Shokeen, DJS
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE			Hearing Time :	12:30:00 AM
DEEPIKA		Vs.	SURENDRA		
				Total Days spent :	-1
Case No.:	109/18	Case Id:	2508M10995	Referring Judge :	Sh. Pawan Kr. Jain, DHJS
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE			Hearing Time :	10:00:00 AM
SURENDER		Vs.	DIKSHA		
				Total Days spent :	-1
Case No.:	1252/22	Case Id:	2508M10983	Referring Judge :	Ms. Shagun Sharma, DHJS
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT			Hearing Time :	10:00:00 AM
SADIQ JAMAL		Vs.	SADAF HAYA SIDDIQUI		
				Total Days spent :	-1
Case No.:	171/19	Case Id:	2508M11024	Referring Judge :	Sh. Dharmender Singh, DHJS
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT			Hearing Time :	10:00:00 AM
MANGAT RAM		Vs.	JITENDER TANDON		
				Total Days spent :	-1
Case No.:	13106/17	Case Id:	2508M10979	Referring Judge :	Sh. Vaibhav Garg, DJS
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS			Hearing Time :	10:00:00 AM
STATE		Vs.	RANI SHARMA		
				Total Days spent :	-1
Case No.:	13072/16	Case Id:	2508M11025	Referring Judge :	Sh. Dharmender Singh, DHJS
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /			Hearing Time :	10:00:00 AM
ARUN GUPTA		Vs.	RAKESH KUMAR		
				Total Days spent :	-1
Case No.:	318/18	Case Id:	2508M10997	Referring Judge :	Sh. Pawan Kr. Jain, DHJS
Case Type :	125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.			Hearing Time :	10:00:00 AM
NEETU		Vs.	KAMAL		
				Total Days spent :	-1
Case No.:	1120/22	Case Id:	2508M10923	Referring Judge :	Ms. Shagun Sharma, DHJS
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY			Hearing Time :	10:00:00 AM

Cause List for Mediation Centre

Date : 23/08/2025

NARENDER GUPTA

Vs. IZHAR AHMAD

Total Days spent : -1

Case No.: 292/23

Case Id: 2508M11030

Referring Judge :

Sh. Dharmender Singh, DHJS

Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY

Hearing Time : 10:00:00 AM

SAHNAZ

Vs. NOOR JAHAN

Total Days spent : -1

Case No.: 383/24

Case Id: 2508M10999

Referring Judge :

Sh. Pawan Kr. Jain, DHJS

Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.

Hearing Time : 10:00:00 AM

PRATIMA KUMARI

Vs. AMULYA BHUSHAN

Total Days spent : -1

Case No.: 432/25

Case Id: 2508M11008

Referring Judge :

Ms. Aditi Chaudhary, DHJS

Case Type : MATRIMONIAL : PETITION FOR DIVORCE

Hearing Time : 10:00:00 AM

ANURAG

Vs. URAVASHI SINGH

Total Days spent : -1

Case No.: 13045/24

Case Id: 2508M11012

Referring Judge :

Ms. Urvi Gupta, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Hearing Time : 10:00:00 AM

MANOJ MADAAN

Vs. ANKIT MADAAN

Total Days spent : -1

Case No.: 1382/19

Case Id: 2508M10996

Referring Judge :

Sh. Pawan Kr. Jain, DHJS

Case Type : MATRIMONIAL : PETITION FOR DIVORCE

Hearing Time : 10:00:00 AM

GEETA

Vs. VISHAL

Total Days spent : -1

Case No.: 650/22

Case Id: 2508M10949

Referring Judge :

Sh. Pawan Kr. Jain, DHJS

Case Type : MATRIMONIAL : PETITION FOR DIVORCE

Hearing Time : 10:00:00 AM

VINIT JAIN

Vs. SHUCHI JAIN

Total Days spent : -1

Case No.: 5861747/16

Case Id: 2508M10978

Referring Judge :

Sh. Pawan Kr. Jain, DHJS

Case Type : MATRIMONIAL : PETITION FOR DIVORCE

Hearing Time : 10:00:00 AM

AMITABH

Vs. HEMLATA

Total Days spent : -1

Case No.: 372/25

Case Id: 2508M10984

Referring Judge :

Ms. Shagun Sharma, DHJS

Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT

Hearing Time : 10:00:00 AM

HITESH GULATI

Vs. SUSHANT SHARMA

Total Days spent : -1

Case No.: 10/23

Case Id: 2508M10950

Referring Judge :

Sh. Pawan Kr. Jain, DHJS

Cause List for Mediation Centre

Date : 23/08/2025

Case Type :	125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.	Hearing Time :	10:00:00 AM
YUSRA HASAN	Vs. SYED SALMAN AKHTAR NAQVI	Total Days spent :	-1
Case No.: 657/23	Case Id: 2508M10927	Referring Judge :	Ms. Shagun Sharma, DHJS
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY	Hearing Time :	10:00:00 AM
RIKAB CHAND	Vs. MUKESH JAIN	Total Days spent :	-1
Case No.: 1112/23	Case Id: 2508M10952	Referring Judge :	Sh. Pawan Kr. Jain, DHJS
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE	Hearing Time :	10:00:00 AM
TARUN AGGARWAL	Vs. VINTI GUPTA	Total Days spent :	-1
Case No.: 103/23	Case Id: 2508M10948	Referring Judge :	Sh. Pawan Kr. Jain, DHJS
Case Type :	125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.	Hearing Time :	10:00:00 AM
MANPREET	Vs. GURPREET	Total Days spent :	-1
Case No.: 97/23	Case Id: 2508M10955	Referring Judge :	Ms. Shagun Sharma, DHJS
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND	Hearing Time :	10:00:00 AM
BALAM SINGH	Vs. NIRMALA	Total Days spent :	-1
Case No.: 381/24	Case Id: 2508M10947	Referring Judge :	Sh. Pawan Kr. Jain, DHJS
Case Type :	125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.	Hearing Time :	10:00:00 AM
JAISHREE	Vs. SURENDER	Total Days spent :	-1
Case No.: 287/22	Case Id: 2508M10946	Referring Judge :	Sh. Pawan Kr. Jain, DHJS
Case Type :	125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.	Hearing Time :	10:00:00 AM
SHABNAM KHATON	Vs. MOHD REHMANTULLAH	Total Days spent :	-1
Case No.: 1742/24	Case Id: 2508M10998	Referring Judge :	Ms. Aditi Chaudhary, DHJS
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE	Hearing Time :	11:00:00 AM
AMANDEEP SINGH	Vs. ASHIMA KHANNA	Total Days spent :	-1
Case No.: 684/22	Case Id: 2508M11028	Referring Judge :	Sh. Dharmender Singh, DHJS
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY	Hearing Time :	12:00:00 PM
MADHU GUPTA	Vs. M/S GAAYATRI INSPIRATION	Total Days spent :	-1

Cause List for Mediation Centre

Date : 23/08/2025

Case No.:	340/24	Case Id:	2508M11043	Referring Judge :	Ms. Urvi Gupta, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	2:00:00 PM	
MICRO GENE DIAGNOSTICS		Vs.		SRADDHA PAHRMA		Total Days spent :	-1
Case No.:	4525/24	Case Id:	2508M11044	Referring Judge :	Ms. Swati Malik, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	2:00:00 PM	
HDFC BANK		Vs.		AVTAR SINGH		Total Days spent :	-1
Case No.:	2267/24	Case Id:	2508M11045	Referring Judge :	Ms. Swati Malik, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	2:00:00 PM	
HDFC BANK		Vs.		AAMIR KHAN		Total Days spent :	-1
Case No.:	2268/24	Case Id:	2508M10922	Referring Judge :	Ms. Swati Malik, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	2:00:00 PM	
HDFC BANK		Vs.		AZAD ALMUDDIN		Total Days spent :	-1
Case No.:	688/24	Case Id:	2508M10921	Referring Judge :	Sh. Chander Mohan, DHJS		
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /				Hearing Time :	2:00:00 PM	
LAXMI		Vs.		RAJENDER		Total Days spent :	-1
Case No.:	225/20	Case Id:	2508M10971	Referring Judge :	Ms. Shivali Sharma, DHJS		
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY				Hearing Time :	2:00:00 PM	
ROHIT		Vs.		MANASVEE		Total Days spent :	-1
Case No.:	870/23	Case Id:	2508M10972	Referring Judge :	Ms. Divyashree Raina, DJS		
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE				Hearing Time :	2:00:00 PM	
SONIA SINGH		Vs.		AJAY SINGH		Total Days spent :	-1
Case No.:	333/25	Case Id:	2508M10974	Referring Judge :	Sh. Sunil Khatri, DJS		
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT				Hearing Time :	2:00:00 PM	
M/S US SALES AGENCY		Vs.		HARISH KUMAR		Total Days spent :	-1
Case No.:	5949/24	Case Id:	2508M11037	Referring Judge :	Ms. Swati Malik, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	2:00:00 PM	
HDFC BANK		Vs.		SAURABH PANDEY		Total Days spent :	-1

Cause List for Mediation Centre

Date : 23/08/2025

Case No.:	4524/24	Case Id:	2508M11042	Referring Judge :	Ms. Swati Malik, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	2:00:00 PM	
HDFC BANK		Vs.	AJAY				
					Total Days spent :		-1
Case No.:	74/25	Case Id:	2508M11039	Referring Judge :	Ms. Swati Malik, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	2:00:00 PM	
HDFC BANK		Vs.	VISHAL DABAS				
					Total Days spent :		-1
Case No.:	1582/24	Case Id:	2508M11040	Referring Judge :	Ms. Swati Malik, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	2:00:00 PM	
IDFC FIRST BANK		Vs.	SUNIL KUMAR				
					Total Days spent :		-1
Case No.:	2770/24	Case Id:	2508M11041	Referring Judge :	Ms. Swati Malik, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	2:00:00 PM	
HDFC BANK		Vs.	ABHINANDAN KUMAR				
					Total Days spent :		-1
Case No.:	29704/16	Case Id:	2508M10994	Referring Judge :	Ms. Neha Pandey, DJS		
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT				Hearing Time :	2:00:00 PM	
JAGRAN		Vs.	SUSHILA				
					Total Days spent :		-1
Case No.:	5720/24	Case Id:	2508M11000	Referring Judge :	Sh. Danveer, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	2:00:00 PM	
BASIT KHAN		Vs.	AL KHADAM GROUP				
					Total Days spent :		-1
Case No.:	5721/24	Case Id:	2508M11001	Referring Judge :	Sh. Danveer, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	2:00:00 PM	
BASIT KHAN		Vs.	AL KHADAM GROUP				
					Total Days spent :		-1
Case No.:	5186/24	Case Id:	2508M11002	Referring Judge :	Ms. Surabhi Sethi, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	2:00:00 PM	
SHYAM SINGH		Vs.	BHANUPRIYA				
					Total Days spent :		-1
Case No.:	2031/24	Case Id:	2508M11003	Referring Judge :	Ms. Surabhi Sethi, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	2:00:00 PM	
HDFC BANK		Vs.	YOGESH				

Cause List for Mediation Centre

Date : 23/08/2025

Total Days spent : -1

Case No.: 2023/24 Case Id: 2508M11004 Referring Judge : Ms. Surabhi Sethi, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM
HDFC BANK Vs. WASIM KHAN

Total Days spent : -1

Case No.: 2026/24 Case Id: 2508M11007 Referring Judge : Ms. Surabhi Sethi, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM
HDFC BANK Vs. ANIL KUMAR

Total Days spent : -1

Case No.: 4281/23 Case Id: 2508M11009 Referring Judge : Ms. Surabhi Sethi, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM
HDFC BANK Vs. DIVYA AHUJA

Total Days spent : -1

Case No.: 4446/24 Case Id: 2508M11010 Referring Judge : Ms. Surabhi Sethi, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM
HDFC BANK Vs. PRADEEP

Total Days spent : -1

Case No.: 4443/24 Case Id: 2508M11011 Referring Judge : Ms. Surabhi Sethi, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM
HDFC BANK Vs. AMAR NATH

Total Days spent : -1

Case No.: 77/25 Case Id: 2508M11013 Referring Judge : Ms. Swati Malik, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM
HDFC BANK Vs. P LAL

Total Days spent : -1

Case No.: 5948/24 Case Id: 2508M11014 Referring Judge : Ms. Swati Malik, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM
HDFC BANK Vs. GAURAV RAJ KUMAR

Total Days spent : -1

Case No.: 2027/24 Case Id: 2508M11005 Referring Judge : Ms. Surabhi Sethi, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM
HDFC BANK Vs. YOGITA BALI

Total Days spent : -1

Case No.: 394/24 Case Id: 2508M10977 Referring Judge : Dr. Pankaj Sharma, DHJS
Case Type : MACT : MOTOR ACCIDENT CLAIM ACT CASES Hearing Time : 2:00:00 PM

Cause List for Mediation Centre

SURUCHI		Date : 23/08/2025	Vs. VISHNU	Total Days spent :	-1
Case No.: 572/23	Case Id: 2508M10970	Referring Judge : Ms. Helly Fur Kaur, DJS		Hearing Time : 2:00:00 PM	
Case Type : MATRIMONIAL : MATRIMONIAL OTHERS			Vs. MANISH KUMAR	Total Days spent :	-1
STATE					
Case No.: 98/24	Case Id: 2508M10976	Referring Judge : Sh. Arun Sukhija, DHJS		Hearing Time : 2:00:00 PM	
Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.			Vs. MAMTA VERMA	Total Days spent :	-1
HIRA LAL					
Case No.: 194/20	Case Id: 2508M10924	Referring Judge : Ms. Deepika Goyal Shokeen, DJS		Hearing Time : 2:00:00 PM	
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE			Vs. RAJANI	Total Days spent :	-1
VINIT					
Case No.: 4/25	Case Id: 2508M10929	Referring Judge : Ms. Helly Fur Kaur, DJS		Hearing Time : 2:00:00 PM	
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE			Vs. GAURAV GAUR	Total Days spent :	-1
JYOTI CHAUHAN					
Case No.: 772/24	Case Id: 2508M10931	Referring Judge : Ms. Helly Fur Kaur, DJS		Hearing Time : 2:00:00 PM	
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE			Vs. MUKHTAR ALAM	Total Days spent :	-1
SHAMARA KHATON					
Case No.: 958/23	Case Id: 2508M10992	Referring Judge : Ms. Tyagita Singh, DHJS		Hearing Time : 2:00:00 PM	
Case Type : MATRIMONIAL : PETITION FOR RESTITUTION OF CONJUGAL			Vs. SAPNA	Total Days spent :	-1
KALYAN SINGH					
Case No.: 1490/24	Case Id: 2508M10935	Referring Judge : Ms. Shruti Chaudhary, DJS		Hearing Time : 2:00:00 PM	
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY			Vs. HARIHAR	Total Days spent :	-1
ANUBHAV					
Case No.: 165/25	Case Id: 2508M10991	Referring Judge : Ms. Tyagita Singh, DHJS		Hearing Time : 2:00:00 PM	
Case Type : MATRIMONIAL : PETITION FOR DIVORCE			Vs. AANCHAL GUPTA	Total Days spent :	-1
PRAJJVAL GUPTA					
Case No.: 5874/24	Case Id: 2508M10981	Referring Judge : Sh. Naresh Kumar Malhotra, DHJS			

Cause List for Mediation Centre

Date : 23/08/2025

Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)		Hearing Time :	2:00:00 PM
NAYASA SUPERPLAST	Vs.	DREAM HOME PLASTWARE	Total Days spent :	-1
Case No.: 550/24	Case Id: 2508M10985	Referring Judge : Sh. Arun Sukhija, DHJS	Hearing Time :	2:00:00 PM
Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.	Vs.	MUKHTAR ALAM	Total Days spent :	-1
SHAMARA KHATON				
Case No.: 476/20	Case Id: 2508M10987	Referring Judge : Sh. Shashank Nandan Bhatt, DJS	Hearing Time :	2:00:00 PM
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS	Vs.	DIVYANSH SHARMA	Total Days spent :	-1
STATE				
Case No.: 200/23	Case Id: 2508M10988	Referring Judge : Sh. Arun Sukhija, DHJS	Hearing Time :	2:00:00 PM
Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.	Vs.	HIRA LAL	Total Days spent :	-1
MAMTA VERMA				
Case No.: 17/22	Case Id: 2508M10989	Referring Judge : Ms. Tyagita Singh, DHJS	Hearing Time :	2:00:00 PM
Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.	Vs.	KALYAN SINGH	Total Days spent :	-1
SAPNA				
Case No.: 20/24	Case Id: 2508M10990	Referring Judge : Sh. Arun Sukhija, DHJS	Hearing Time :	2:00:00 PM
Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.	Vs.	MAMTA VERMA	Total Days spent :	-1
HIRA LAL				
Case No.: 134/19	Case Id: 2508M10932	Referring Judge : Ms. Deepika Goyal Shokeen, DJS	Hearing Time :	2:00:00 PM
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE	Vs.	AJAY	Total Days spent :	-1
AAKASH				
Case No.: 654/21	Case Id: 2508M11019	Referring Judge : Sh. Manish Gupta, DHJS	Hearing Time :	2:00:00 PM
Case Type : MATRIMONIAL : MATRIMONIAL OTHERS	Vs.	SHWETA YADAV	Total Days spent :	-1
AKHIL YADAV				
Case No.: 211/20	Case Id: 2508M11020	Referring Judge : Ms. Shivali Sharma, DHJS	Hearing Time :	2:00:00 PM
Case Type : INJUNCTION/POSSESION/DAMAGES : SUIT FOR MANDATORY /	Vs.	VIKAS AWASTHI	Total Days spent :	-1
VISHWAS AWASTHI				

Cause List for Mediation Centre

Date : 23/08/2025

Case No.:	375/22	Case Id:	2508M11021	Referring Judge :	Sh. Naveen Gupta, DHJS	Hearing Time :	2:00:00 PM	
Case Type :	PARTITION : SUIT FOR PARTITION							
RANJEET SINGH				Vs.	AMARJEET SINGH	Total Days spent :		-1
Case No.:	924/21	Case Id:	2508M11022	Referring Judge :	Sh. Sunil Khatri, DJS	Hearing Time :	2:00:00 PM	
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT							
MOHD WAHEED				Vs.	MOHD SALEEM	Total Days spent :		-1
Case No.:	1467/22	Case Id:	2508M11023	Referring Judge :	Ms. Neha Pandey, DJS	Hearing Time :	2:00:00 PM	
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT							
M/S VIDYA SAGAR FOODS				Vs.	PRIYANK GARG	Total Days spent :		-1
Case No.:	878/25	Case Id:	2508M10124	Referring Judge :	Sh. Neeraj Sharma, DHJS	Hearing Time :	2:00:00 PM	
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT							
SANJEEV KUMAR				Vs.	MCD	Total Days spent :		4
Case No.:	879/25	Case Id:	2508M10191	Referring Judge :	Sh. Neeraj Sharma, DHJS	Hearing Time :	2:00:00 PM	
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT							
SUBASH				Vs.	MCD	Total Days spent :		4
Case No.:	75/25	Case Id:	2508M11031	Referring Judge :	Ms. Swati Malik, DJS	Hearing Time :	2:00:00 PM	
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT							
HDFC BANK				Vs.	PAWAN KUMAR	Total Days spent :		-1
Case No.:	2100/24	Case Id:	2508M11032	Referring Judge :	Ms. Swati Malik, DJS	Hearing Time :	2:00:00 PM	
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT							
HDFC BANK				Vs.	MAHENDER RATIRAM	Total Days spent :		-1
Case No.:	4526/24	Case Id:	2508M11033	Referring Judge :	Ms. Swati Malik, DJS	Hearing Time :	2:00:00 PM	
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT							
HDFC BANK				Vs.	MAYANK KUMAR	Total Days spent :		-1
Case No.:	340/25	Case Id:	2508M10108	Referring Judge :	Sh. Neeraj Sharma, DHJS	Hearing Time :	2:00:00 PM	
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT							
BABAL				Vs.	MCD	Total Days spent :		4

Cause List for Mediation Centre

Date : 23/08/2025

Case No.:	4523/24	Case Id:	2508M11034	Referring Judge :	Ms. Swati Malik, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:00:00 PM		
HDFC BANK		Vs.	ABHISHEK KUMAR			Total Days spent :	-1
Case No.:	7394/24	Case Id:	2508M10107	Referring Judge :	Ms. Shivali Sharma, DHJS		
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT			Hearing Time :	2:00:00 PM		
KARAMVEER		Vs.	MCD			Total Days spent :	4
Case No.:	2047/24	Case Id:	2508M10938	Referring Judge :	Ms. Surabhi Sethi, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:00:00 PM		
HDFC BANK		Vs.	PRIYA SINGH			Total Days spent :	-1
Case No.:	2032/24	Case Id:	2508M10940	Referring Judge :	Ms. Surabhi Sethi, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:00:00 PM		
HDFC BANK		Vs.	YASHWANT			Total Days spent :	-1
Case No.:	4441/24	Case Id:	2508M10941	Referring Judge :	Ms. Surabhi Sethi, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:00:00 PM		
HDFC BANK		Vs.	PYARE LAL			Total Days spent :	-1
Case No.:	4440/24	Case Id:	2508M10942	Referring Judge :	Ms. Surabhi Sethi, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:00:00 PM		
HDFC BANK		Vs.	NISHAN SINGH			Total Days spent :	-1
Case No.:	2029/24	Case Id:	2508M10943	Referring Judge :	Ms. Surabhi Sethi, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:00:00 PM		
HDFC BANK		Vs.	ANISUR REHMAN			Total Days spent :	-1
Case No.:	4439/24	Case Id:	2508M10944	Referring Judge :	Ms. Surabhi Sethi, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:00:00 PM		
HDFC BANK		Vs.	NAVJOT SINGH			Total Days spent :	-1
Case No.:	93915/16	Case Id:	2508M10945	Referring Judge :	Ms. Upasana Satija, DJS		
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY			Hearing Time :	2:00:00 PM		
BHARAT PETROLEUM		Vs.	GURU DUTT				

Cause List for Mediation Centre

Date : 23/08/2025

				Total Days spent :	-1
Case No.:	110/18	Case Id:	2508M10953	Referring Judge :	Sh. Dev Chaudhary, DJS
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT			Hearing Time :	2:00:00 PM
VIJAY KUMAR		Vs.	STATE		
				Total Days spent :	-1
Case No.:	4442/24	Case Id:	2508M10939	Referring Judge :	Ms. Surabhi Sethi, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:00:00 PM
HDFC BANK		Vs.	LAXMAN		
				Total Days spent :	-1
Case No.:	9622/23	Case Id:	2508M10956	Referring Judge :	Ms. Urvi Gupta, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:00:00 PM
SARDAR KHAN		Vs.	GULFAM QURESHI		
				Total Days spent :	-1
Case No.:	2271/24	Case Id:	2508M11038	Referring Judge :	Ms. Swati Malik, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:00:00 PM
HDFC BANK		Vs.	ABHISHEK KUMAR		
				Total Days spent :	-1
Case No.:	2035/24	Case Id:	2508M10937	Referring Judge :	Ms. Surabhi Sethi, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:00:00 PM
HDFC BANK		Vs.	ZEBA NOOR		
				Total Days spent :	-1
Case No.:	876/25	Case Id:	2508M10194	Referring Judge :	Sh. Neeraj Sharma, DHJS
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT			Hearing Time :	2:00:00 PM
SUNIL		Vs.	MCD		
				Total Days spent :	4
Case No.:	14619/16	Case Id:	2508M10954	Referring Judge :	Sh. Jiten Mehra, DHJS
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT			Hearing Time :	2:00:00 PM
M/S APC LAND DEVELOPERS		Vs.	SANTOSH KAPOOR		
				Total Days spent :	-1
Case No.:	192/25	Case Id:	2508M10963	Referring Judge :	Sh. Arun Sukhija, DHJS
Case Type :	125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.			Hearing Time :	2:00:00 PM
ARUNA ROHILLA		Vs.	ANKUR VERMA		
				Total Days spent :	-1
Case No.:	164/25	Case Id:	2508M10964	Referring Judge :	Ms. Tyagita Singh, DHJS
Case Type :	MATRIMONIAL : MATRIMONIAL OTHERS			Hearing Time :	2:00:00 PM

Cause List for Mediation Centre

Date : 23/08/2025

SAPNA	Vs.	KALYAN SINGH	Total Days spent :	-1
Case No.: 1846/24	Case Id: 2508M10965	Referring Judge : Sh. Arun Sukhija, DHJS	Hearing Time : 2:00:00 PM	
Case Type : MATRIMONIAL : PETITION FOR DIVORCE				
TARUN GUPTA	Vs.	VANDANA JAISWAL	Total Days spent :	-1
Case No.: 1173/25	Case Id: 2508M10966	Referring Judge : Sh. Arun Sukhija, DHJS	Hearing Time : 2:00:00 PM	
Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.				
ARUNA ROHILLA	Vs.	ANKUR VERMA	Total Days spent :	-1
Case No.: 303/22	Case Id: 2508M10967	Referring Judge : Sh. Manish Gupta, DHJS	Hearing Time : 2:00:00 PM	
Case Type : MATRIMONIAL : PETITION FOR DIVORCE				
BHAGWAN SHARMA	Vs.	MANJU	Total Days spent :	-1
Case No.: 5946/24	Case Id: 2508M11035	Referring Judge : Ms. Swati Malik, DJS	Hearing Time : 2:00:00 PM	
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				
HDFC BANK	Vs.	INDRES PREM	Total Days spent :	-1
Case No.: 60823/16	Case Id: 2508M10969	Referring Judge : Sh. Gopal Singh Chauhan, DHJS	Hearing Time : 2:00:00 PM	
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT				
NEW FRIENDS COOP HOUSING	Vs.	PT MOOLCHAND	Total Days spent :	-1
Case No.: 7479/24	Case Id: 2508M10106	Referring Judge : Ms. Shivali Sharma, DHJS	Hearing Time : 2:00:00 PM	
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT				
MUKESH	Vs.	MCD	Total Days spent :	4
Case No.: 2377/19	Case Id: 2508M10958	Referring Judge : Sh. Manish Gupta, DHJS	Hearing Time : 2:00:00 PM	
Case Type : MATRIMONIAL : PETITION FOR DIVORCE				
VIKAS	Vs.	KIRAN	Total Days spent :	-1
Case No.: 3090/21	Case Id: 2508M10959	Referring Judge : Sh. Manish Gupta, DHJS	Hearing Time : 2:00:00 PM	
Case Type : MATRIMONIAL : PETITION FOR DIVORCE				
DAPINDER SINGH	Vs.	JASPREET	Total Days spent :	-1
Case No.: 8/23	Case Id: 2508M10957	Referring Judge : Sh. Manish Gupta, DHJS		

Cause List for Mediation Centre

Date : 23/08/2025

Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /			Hearing Time :	2:00:00 PM
JASPREET	Vs.		DAPINDER	Total Days spent :	-1
Case No.:	5947/24	Case Id:	2508M11036	Referring Judge :	Ms. Swati Malik, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:00:00 PM
HDFC BANK	Vs.		HARISH CHAND	Total Days spent :	-1
Case No.:	202/20	Case Id:	2508M10961	Referring Judge :	Sh. Manish Gupta, DHJS
Case Type :	125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.			Hearing Time :	2:00:00 PM
TWINKLE VINAYAK	Vs.		VISHAL VERMA	Total Days spent :	-1
Case No.:	45/24	Case Id:	2508M10962	Referring Judge :	Sh. Arun Sukhija, DHJS
Case Type :	125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.			Hearing Time :	2:00:00 PM
HIRA LAL	Vs.		MAMTA VERMA	Total Days spent :	-1
Case No.:	1457/22	Case Id:	2508M10059	Referring Judge :	Ms. Shubhamjot Kaur, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:00:00 PM
SOMNATH NAYAR	Vs.		HARISH KUMAR	Total Days spent :	9
Case No.:	68/25	Case Id:	2508M11006	Referring Judge :	Sh. S.S. Rath, DHJS
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)			Hearing Time :	2:30:00 PM
SATPAL CHAUDHARY	Vs.		AFFIRM CONSTRUCTION	Total Days spent :	-1
Case No.:	7152/24	Case Id:	2508M10960	Referring Judge :	Sh. Sumeet Anand, DHJS
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT			Hearing Time :	2:30:00 PM
BABLI	Vs.		MCD	Total Days spent :	-1
Case No.:	2770/19	Case Id:	2508M10934	Referring Judge :	Ms. Deepika Goyal Shokeen, DJS
Case Type :	MATRIMONIAL : MATRIMONIAL OTHERS			Hearing Time :	2:30:00 PM
STATE	Vs.		SATISH	Total Days spent :	-1
Case No.:	501/24	Case Id:	2508M10926	Referring Judge :	Ms. Shruti Sharma-II, DJS
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE			Hearing Time :	2:30:00 PM
TARUNA KHURANA	Vs.		DURGESH KHURANA	Total Days spent :	-1

Cause List for Mediation Centre

Date : 23/08/2025

Case No.:	10/24	Case Id:	2508M10930	Referring Judge :	Ms. Gita, DJS	Hearing Time :	3:00:00 PM
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE						
SHEETAL GUPTA				Vs.	ALOK GUPTA		
						Total Days spent :	-1
<hr/>							
Total :	133						

Mediator : Sh. Ankur Jain, DHJS

Case No.:	341/24	Case Id:	2507M06408	Referring Judge :	Sh. Abhishek Goyal, DHJS	
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS			Hearing Time :	12:30:00 PM	
PAYAL GUPTA				Vs.	M/S RAJDHANI SAREE SADAN	
					Total Days spent :	34

Case No.:	768/24	Case Id:	2507M06365	Referring Judge :	Sh. Sachin Gupta, DHJS		
Case Type :	MACT : MOTOR ACCIDENT CLAIM ACT CASES				Hearing Time :	2:00:00 PM	
SUSHILA DEVI & ANR			Vs.	SUDHIR SINGH & ORS			
					Total Days spent :	34	

Case No.:	747/24	Case Id:	2507M06999	Referring Judge :	Ms. Shivli Talwar, DJS		
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE				Hearing Time :	2:00:00 PM	
MANJEET KAUR				Vs.	INDERJEET SINGH		
						Total Days spent :	27

Case No.:	12414/16	Case Id:	2507M07002	Referring Judge :	Sh. Anil Antil, DHJS		
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY				Hearing Time :	2:00:00 PM	
KOTAK MAHINDRA LIFE INSURANCE CO LTD			Vs.	SAKSHI MARWAH			
						Total Days spent :	27

Case No.:	474/24	Case Id:	2507M06998	Referring Judge :	Ms. Shivli Talwar, DJS		
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE				Hearing Time :	2:00:00 PM	
SAJIYA				Vs.	AKRAM & ORS		
					Total Days spent :	27	

Case No.:	11199/24	Case Id:	2508M08077	Referring Judge :	Ms. Ravisha Sidana, DJS	
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	2:00:00 PM
SHREE GOKULAM CHIT & FINANCE			Vs.	OM PRAKASH GUPTA		
					Total Days spent :	20

Case No.:	477/25	Case Id:	2508M07996	Referring Judge :	Ms. Anugya Chauhan, DJS	
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	2:00:00 PM
CENTRAL BANK OF INDIA			Vs.	HARSH CHANNA		
					Total Days spent :	20

Cause List for Mediation Centre

Date : 23/08/2025

Case No.:	12094/19	Case Id:	2508M08078	Referring Judge :	Ms. Arushi Parwal, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	2:00:00 PM	
SHREE GOKULAM CHIT		Vs.		NAJAKAT ALI		Total Days spent :	20
<hr/>							
Case No.:	2459/24	Case Id:	2508M07997	Referring Judge :	Ms. Arushi Parwal, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	2:00:00 PM	
SHRI GOKULAM CHIT & FINANCE CO		Vs.		SUNIL KUMAR		Total Days spent :	20
<hr/>							
Case No.:	4236/24	Case Id:	2507M07026	Referring Judge :	Ms. Divya Gupta, DJS		
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT				Hearing Time :	2:00:00 PM	
GURSARAN SINGH		Vs.		MAYA SHARMA		Total Days spent :	27
<hr/>							
Case No.:	78/22	Case Id:	2507M07027	Referring Judge :	Ms. Goma Dabas Gupta, DHJS		
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT				Hearing Time :	2:30:00 PM	
YOUNG GRADUATE & CO & ANR		Vs.		OM LOGISTICS LTD		Total Days spent :	27
<hr/>							
Case No.:	338/24	Case Id:	2507M06410	Referring Judge :	Sh. Abhishek Goyal, DHJS		
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS				Hearing Time :	2:30:00 PM	
PAYAL GUPTA		Vs.		M/S RAJDHANI SAREE SADAN		Total Days spent :	34
<hr/>							
Case No.:	339/24	Case Id:	2507M06409	Referring Judge :	Sh. Abhishek Goyal, DHJS		
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS				Hearing Time :	2:30:00 PM	
PAYAL GUPTA		Vs.		M/S RAJDHANI SAREE SADAN		Total Days spent :	34
<hr/>							
Case No.:	342/24	Case Id:	2507M06407	Referring Judge :	Sh. Abhishek Goyal, DHJS		
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS				Hearing Time :	2:30:00 PM	
PAYAL GUPTA		Vs.		M/S RAJDHANI SAREE SADAN		Total Days spent :	34
<hr/>							
Case No.:	345/24	Case Id:	2507M06406	Referring Judge :	Sh. Abhishek Goyal, DHJS		
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS				Hearing Time :	2:30:00 PM	
PAYAL GUPTA		Vs.		M/S RAJDHANI SAREE SADAN		Total Days spent :	34
<hr/>							
Total :		15					

Cause List for Mediation Centre

Date : 23/08/2025

Case No.:	457/20	Case Id:	2508M08478	Referring Judge :	Sh. Rakesh Kumar-IV, DHJS		
Case Type :	ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT				Hearing Time :	12:00:00 AM	
BSES RPL		Vs.	SUDESH				
					Total Days spent :	17	
Case No.:	673/24	Case Id:	2508M08615	Referring Judge :	Ms. Richa Sharma, DJS		
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY				Hearing Time :	12:00:00 AM	
CENTRAL BANK OF INDIA		Vs.	VINIT PATHARI				
					Total Days spent :	17	
Case No.:	11/25	Case Id:	2508M07962	Referring Judge :	Sh. Arun Sukhija, DHJS		
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE				Hearing Time :	12:00:00 PM	
BEENA GEORGE		Vs.	THOMAS GEORGE				
					Total Days spent :	20	
Case No.:	243/24	Case Id:	2508M08063	Referring Judge :	Sh. Lalit Kumar, DJS		
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY				Hearing Time :	12:00:00 PM	
MOHIT MANGLA		Vs.	RAJESH KUMAR				
					Total Days spent :	20	
Case No.:	4767/24	Case Id:	2507M06373	Referring Judge :	Ms. Arushi Parwal, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	2:00:00 PM	
NEW JANSEVA CO OPERATIVE URBAN T/C SOCIETY		Vs.	LAXMAN GIRI				
					Total Days spent :	34	
Case No.:	637/2024	Case Id:	2508M08477	Referring Judge :	Ms. Swati Malik, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	2:00:00 PM	
SUPER KICKS		Vs.	ROYAL FOOTWEAR				
					Total Days spent :	17	
Total : 6							

Mediator : Sh. Harsh Gupta, Advocate

Case No.:	139/18	Case Id:	2508M07986	Referring Judge :	Sh. Anil Chandhel, DHJS		
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT				Hearing Time :	11:00:00 AM	
SURINDER MOHAN AGGARWAL		Vs.	SHREE AGGARSAIN COOP SOCIETY LTD				
					Total Days spent :	20	
Case No.:	325/22	Case Id:	2505M04928	Referring Judge :	Ms. Shivli Talwar, DJS		
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE				Hearing Time :	11:00:00 AM	
NEELAM GUPTA		Vs.	BHANU GUPTA & ORS				
					Total Days spent :	83	

Cause List for Mediation Centre

Date : 23/08/2025

Case No.: 422/25 Case Id: 2507M07046 Referring Judge : Ms. Shivali Sharma, DHJS
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 12:00:00 PM
M/S DFS AGRIFOODS PVT LTD Vs. M/S MOOS SPRING DAIRY FARM PVT LTD
Total Days spent : 27

Case No.: 8/24 Case Id: 2505M04637 Referring Judge : Ms. Richa Sharma, DJS
Case Type : RENT ACT : LAND LORD & TENANT DISPUTES UNDER DRC Hearing Time : 1:00:00 PM
SUNITA SETHI Vs. RAJAN MONGA
Total Days spent : 90

Case No.: 5/24 Case Id: 2505M04635 Referring Judge : Ms. Richa Sharma, DJS
Case Type : RENT ACT : LAND LORD & TENANT DISPUTES UNDER DRC Hearing Time : 1:00:00 PM
SUNITA SETHI Vs. MAHESH KUMAR
Total Days spent : 90

Case No.: 7/24 Case Id: 2505M04633 Referring Judge : Ms. Richa Sharma, DJS
Case Type : RENT ACT : LAND LORD & TENANT DISPUTES UNDER DRC Hearing Time : 1:00:00 PM
SUNITA SETHI Vs. ANIL KUMAR
Total Days spent : 90

Case No.: 6/24 Case Id: 2505M04640 Referring Judge : Ms. Richa Sharma, DJS
Case Type : RENT ACT : LAND LORD & TENANT DISPUTES UNDER DRC Hearing Time : 1:00:00 PM
SUNITA SETHI Vs. MAHESH CHAND JAIN
Total Days spent : 90

Case No.: 5550146/16 Case Id: 2508M08258 Referring Judge : Ms. Helly Fur Kaur, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 2:00:00 PM
HARJEET KAUR Vs. JASNEET SINGH
Total Days spent : 20

Case No.: 53/25 Case Id: 2507M07045 Referring Judge : Ms. Shivali Sharma, DHJS
Case Type : PARTITION : SUIT FOR PARTITION Hearing Time : 3:00:00 PM
GLORY BHATTI Vs. SHRIN JAMES
Total Days spent : 27

Total : 9

Mediator : Sh. J.S. Rawat, Advocate

Case No.: 348/23 Case Id: 2508M08260 Referring Judge : Ms. Vineeta Goyal, DHJS
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 12:10:00 AM
SANJAY GOYAL Vs. RAJESH GOYAL
Total Days spent : 20

Cause List for Mediation Centre

Date : 23/08/2025

Case No.:	1111/18	Case Id:	2507M07263	Referring Judge :	Ms. Goma Dabas Gupta, DHJS		
Case Type :	PARTITION : SUIT FOR PARTITION			Hearing Time :	12:30:00 AM		
RAMESH KUMAR		Vs.		SUMAN		Total Days spent :	27
Case No.:	8069/16	Case Id:	2507M07258	Referring Judge :	Ms. Goma Dabas Gupta, DHJS		
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY			Hearing Time :	12:30:00 AM		
M/S NIKO PREFAB BUILDING SYSTEMS		Vs.		M/S MOVIE TIME CINEPLEX PVT LTD		Total Days spent :	27
Case No.:	4/25	Case Id:	2507M06346	Referring Judge :	Sh. Ajay Gupta, DHJS		
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)			Hearing Time :	10:00:00 AM		
WEAR WELL INDIA		Vs.		KOHINOOR RIBBON FACTORY		Total Days spent :	34
Case No.:	79/24	Case Id:	2508M07990	Referring Judge :	Ms. Alka Singh, DJS		
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND			Hearing Time :	11:45:00 AM		
NARESH KUMAR		Vs.		CHANDAN SRIVASTAVA		Total Days spent :	20
Case No.:	314/24	Case Id:	2507M06347	Referring Judge :	Sh. Ajay Gupta, DHJS		
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)			Hearing Time :	12:00:00 PM		
KOHINOOR RIBBON FACTORY		Vs.		WEAR WELL INDIA		Total Days spent :	34
Case No.:	1945/16	Case Id:	2508M08046	Referring Judge :	Sh. Umesh Kumar, DJS		
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /			Hearing Time :	12:15:00 PM		
SARVESH KUMAR MATHUR		Vs.		KC MUKIM & ORS		Total Days spent :	20
Case No.:	50/24	Case Id:	2508M08043	Referring Judge :	Ms. Ruchika Singla, DHJS		
Case Type :	MACT : MOTOR ACCIDENT CLAIM ACT CASES			Hearing Time :	12:20:00 PM		
KARAMVEER KUMAR		Vs.		INDERJEET SINGH		Total Days spent :	20
Case No.:	1850/14	Case Id:	2508M07977	Referring Judge :	Sh. Manish Gupta, DHJS		
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE			Hearing Time :	12:25:00 PM		
BHAGWAN DASS		Vs.		POONAM		Total Days spent :	20
Case No.:	1212/24	Case Id:	2508M07980	Referring Judge :	Sh. Dev Chaudhary, DJS		
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /			Hearing Time :	12:30:00 PM		
JASBIR KAUR		Vs.		TARSEM SINGH & ANR		Total Days spent :	20

Cause List for Mediation Centre

Date : 23/08/2025

Case No.:	12418/2016	Case Id:	2507M06982	Referring Judge :	Sh. Naveen Gupta, DHJS		
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY			Hearing Time :	2:00:00 PM		
M/S INTERNATIONAL NEURO SCIENCE INSTUTUTE		Vs.	MOHINDER KAPILA			Total Days spent :	27
Case No.:	114/2025	Case Id:	2507M06357	Referring Judge :	Sh. Pritam Singh, DHJS		
Case Type :	MACT : MOTOR ACCIDENT CLAIM ACT CASES			Hearing Time :	2:00:00 PM		
DALIP TANEJA		Vs.	SUSHANT BHATIA			Total Days spent :	34
Case No.:	1412/17	Case Id:	2507M06351	Referring Judge :	Sh. Shiv Kumar, DHJS		
Case Type :	INJUNCTION/POSSESION/DAMAGES : SUIT FOR POSSESSION AND			Hearing Time :	2:15:00 PM		
DAYAL PRAKASH VERMA		Vs.	PRADEEP KUMAR VERMA			Total Days spent :	34
Case No.:	4366/20	Case Id:	2507M05552	Referring Judge :	Ms. Ravisha Sidana, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:30:00 PM		
M/S BANSAL CREDIT LTD		Vs.	MAHESH CHAND			Total Days spent :	48
Case No.:	09/21	Case Id:	2505M04907	Referring Judge :	Ms. Charu Aggarwal, DHJS		
Case Type :	CUSTODY / GUARDIANSHIP : CUSTODY / GUARDIANSHIP MATTERS			Hearing Time :	2:30:00 PM		
MANUJ BHARDWAJ		Vs.	SUKHPREET KAUR BHARDWAJ			Total Days spent :	83
Case No.:	165/25	Case Id:	2508M08071	Referring Judge :	Ms. Divyashree Raina, DJS		
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE			Hearing Time :	2:30:00 PM		
SADHNA		Vs.	RANJEET SINGH			Total Days spent :	20
Case No.:	105/2024	Case Id:	2507M06986	Referring Judge :	Ms. Shivli Talwar, DJS		
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE			Hearing Time :	2:30:00 PM		
RAKHI GAHNOLIA		Vs.	PAWAN PAHALWARIA			Total Days spent :	27
Case No.:	300/25	Case Id:	2507M06400	Referring Judge :	Sh. Arvind Bansal, DHJS		
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY			Hearing Time :	11:00:00 PM		
RAVINDER SOLANKI		Vs.	KARISHMA			Total Days spent :	34
Case No.:	876/25	Case Id:	2507M07034	Referring Judge :	Sh. Arun Sukhija, DHJS		
Case Type :	CUSTODY / GUARDIANSHIP : CUSTODY / GUARDIANSHIP MATTERS			Hearing Time :	11:15:00 PM		
PAWAN		Vs.	DEEPIKA KASANA				

Cause List for Mediation Centre

Date : 23/08/2025

Total Days spent : 27

Total : 19

Mediator : Sh. Mayank Mehandru, Advocate

Case No.: 6603/23 Case Id: 2508M08251 Referring Judge : Ms. Pooja Suhag, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 11:30:00 AM
SHRIRAM FINANCE LTD Vs. SANTOSH KUMAR
Total Days spent : 20

Case No.: 314/25 Case Id: 2508M07967 Referring Judge : Ms. Alka Singh, DJS
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND Hearing Time : 11:30:00 AM
NAVEEN CHANDER TIWARI Vs. BHASKAR TIWARI
Total Days spent : 20

Case No.: 905/20 Case Id: 2507M05630 Referring Judge : Sh. Shashank Nandan Bhatt, DJS
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS Hearing Time : 12:00:00 PM
STATE Vs. SHUBHAM SARDANA
Total Days spent : 48

Case No.: 235/25 Case Id: 2507M05626 Referring Judge : Sh. Ashutosh Kumar, DHJS
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 12:30:00 PM
STATE BANK OF INDIA Vs. BANSHI LAL SHAH
Total Days spent : 48

Case No.: 104/21 Case Id: 2507M06325 Referring Judge : Sh. Manish Gupta, DHJS
Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. Hearing Time : 2:00:00 PM
PRIYANKA AHUJA Vs. SAMEER AHUJA
Total Days spent : 34

Case No.: 1056/20 Case Id: 2507M05830 Referring Judge : Ms. Alka Singh, DJS
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY / Hearing Time : 3:00:00 PM
DAYA CHAND YADAV Vs. HANSRAJ YADAV
Total Days spent : 41

Case No.: 429/23 Case Id: 2507M05954 Referring Judge : Sh. Naveen Arora, DHJS
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT Hearing Time : 3:00:00 PM
KASHISH KALRA Vs. GURMEET KAUR
Total Days spent : 41

Case No.: 185/25 Case Id: 2505M04624 Referring Judge : Ms. Helly Fur Kaur, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 4:00:00 PM
LAXMI Vs. VINOD & ORS

Cause List for Mediation Centre

Date : 23/08/2025

Total Days spent : 90

Case No.:	206/24	Case Id:	2507M07021	Referring Judge :	Sh. Sachin Gupta, DHJS		
Case Type :	MACT : MOTOR ACCIDENT CLAIM ACT CASES			Hearing Time :	4:00:00 PM		
DEEP CHANDRA		Vs.	BALDEV SINGH				
				Total Days spent :	27		
Case No.:	72/18	Case Id:	2507M07238	Referring Judge :	Ms. Goma Dabas Gupta, DHJS		
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT			Hearing Time :	4:00:00 PM		
M/S SCORPION EARTHMOVERS		Vs.	HDFC BANK LTD				
				Total Days spent :	27		
Case No.:	515/24	Case Id:	2508M08045	Referring Judge :	Ms. Vineeta Goyal, DHJS		
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)			Hearing Time :	10:30:00 PM		
SHIVANI LEATHER CLOTHES		Vs.	JITENDER MISHRA				
				Total Days spent :	20		
Case No.:	177/24	Case Id:	2507M07001	Referring Judge :	Ms. Deepika Goyal Shokeen, DJS		
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE			Hearing Time :	11:00:00 PM		
SEEMA		Vs.	AMIT KUAMR				
				Total Days spent :	27		
Total :	12						

Mediator : Sh. Mukesh Kumar Sharma, Advocate

Case No.:	4073/18	Case Id:	2507M06434	Referring Judge :	Ms. Surabhi Sethi, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:00:00 PM		
HDFC BANK		Vs.	INDER PAL				
				Total Days spent :	32		
Case No.:	3505/24	Case Id:	2508M09506	Referring Judge :	Ms. Surabhi Sethi, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:00:00 PM		
HDFC BANK		Vs.	JAHUL SUMERI				
				Total Days spent :	11		
Case No.:	3352/24	Case Id:	2508M09448	Referring Judge :	Ms. Poonam Singh, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:00:00 PM		
SUBHALAKSHMI FINANCE		Vs.	CHARANJIT KAUR				
				Total Days spent :	11		
Case No.:	3357/24	Case Id:	2508M09491	Referring Judge :	Ms. Poonam Singh, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:00:00 PM		
SUBHALAKSHMI FINANCE		Vs.	SUKHWINDER KAUR				

Cause List for Mediation Centre

Date : 23/08/2025

Total Days spent : 11

Case No.:	3330/24	Case Id:	2508M09492	Referring Judge :	Ms. Poonam Singh, DJS	
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	2:00:00 PM
SUBHALAKSHMI FINANCE		Vs.		ABHISHEK SHARMA		
						Total Days spent : 11

Case No.:	351/23	Case Id:	2508M09453	Referring Judge :	Sh. Arun Sukhija, DHJS	
Case Type :	125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.				Hearing Time :	2:00:00 PM
LALIT & ANR		Vs.		VINOD		
						Total Days spent : 11

Case No.:	62/2022	Case Id:	2507M07884	Referring Judge :	Sh. Manish Gupta, DHJS	
Case Type :	CUSTODY / GUARDIANSHIP : CUSTODY / GUARDIANSHIP MATTERS				Hearing Time :	2:00:00 PM
ROOPA		Vs.		ASHOK KUMAR		
						Total Days spent : 23

Case No.:	632/25	Case Id:	2508M08291	Referring Judge :	Sh. Rajesh Kumar Goel, DHJS	
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)				Hearing Time :	2:00:00 PM
VIKRAM VADHERA		Vs.		GURU HARKISHAN PUB SCHOOL		
						Total Days spent : 18

Total : 8

Mediator : Sh. Pramod Saxena, Advocate

Case No.:	7075/19	Case Id:	2507M07235	Referring Judge :	Ms. Ravisha Sidana, DJS	
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	12:30:00 AM
NASREEN		Vs.		PARVEZ KHAN		
						Total Days spent : 27

Case No.:	531/23	Case Id:	2507M06369	Referring Judge :	Sh. Lalit Kumar, DJS	
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY				Hearing Time :	11:00:00 AM
VINTAGE CREDIT & LEASING PVT LTD		Vs.		KANTIKEY SINGH		
						Total Days spent : 34

Case No.:	2749/24	Case Id:	2507M07232	Referring Judge :	Sh. Manish Gupta, DHJS	
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE				Hearing Time :	11:00:00 AM
ANURAG MARWAH		Vs.		HARSHA MARWAH @ HARSHA KUKREJA		
						Total Days spent : 27

Case No.:	190/23	Case Id:	2507M06481	Referring Judge :	Sh. Sumeet Anand, DHJS	
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY				Hearing Time :	11:30:00 AM
SUMITRA DEVI		Vs.		VIDYA DEVI		

Cause List for Mediation Centre

Date : 23/08/2025

				Total Days spent :	34
Case No.:	265/17	Case Id:	2507M07233	Referring Judge :	Ms. Goma Dabas Gupta, DHJS
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /			Hearing Time :	11:30:00 AM
BALJEET SINGH		Vs.	SARTAJ ALI		
				Total Days spent :	27
Case No.:	1299/24	Case Id:	2507M06328	Referring Judge :	Sh. Devendra Kumar Sharma, DHJS
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)			Hearing Time :	11:30:00 AM
M/S MAHIMA TRADING COMPANY		Vs.	M/S GK ENTERPRISES		
				Total Days spent :	34
Case No.:	354/19	Case Id:	2507M05815	Referring Judge :	Sh. Manuj Kaushal, DJS
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS			Hearing Time :	12:00:00 PM
STATE		Vs.	YUSUF		
				Total Days spent :	41
Case No.:	5574/19	Case Id:	2507M06418	Referring Judge :	Ms. Surabhi Sethi, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	12:00:00 PM
SHREE KRISHNA SEC AUTO PVT LTD		Vs.	APEX POWER PROJECTS PVT LTD		
				Total Days spent :	34
Case No.:	6271/20	Case Id:	2507M06990	Referring Judge :	Ms. Ravisha Sidana, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	12:30:00 PM
ABDUL MAROOF SIDDIQUI		Vs.	GURSONS TRAVEL PVT LTD & ORS		
				Total Days spent :	27
Case No.:	1857/24	Case Id:	2507M06307	Referring Judge :	Sh. Sunil Khatri, DJS
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /			Hearing Time :	12:30:00 PM
ZUBAIDA BEGUM		Vs.	NAZMA BEGUM		
				Total Days spent :	34
Case No.:	10197/16	Case Id:	2507M07014	Referring Judge :	Ms. Anshul Singhal, DJS
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS			Hearing Time :	2:00:00 PM
LALIT PRATAP SHARMA		Vs.	NITIN SABBARWAL		
				Total Days spent :	27
Case No.:	677/16	Case Id:	2505M04705	Referring Judge :	Ms. Anamika, DJS
Case Type :	MATRIMONIAL : MATRIMONIAL OTHERS			Hearing Time :	2:00:00 PM
STATE		Vs.	RAJEEV & ORS		
				Total Days spent :	90
Case No.:	126/25	Case Id:	2507M05946	Referring Judge :	Sh. Gorakh Nath Pandey, DHJS
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)			Hearing Time :	2:00:00 PM

Cause List for Mediation Centre

Date : 23/08/2025

SHILPA KHANNA

Vs. MOHD SHABIR

Total Days spent : 41

Case No.: 585/2023 **Case Id:** 2508M07964

Referring Judge : Sh. Arun Sukhija, DHJS

Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.

Hearing Time : 2:00:00 PM

HARMEET KAUR

Vs. CHARANDEEP SINGH

Total Days spent : 20

Case No.: 1320/21 **Case Id:** 2507M07033

Referring Judge : Sh. Naveen Kr. Kashyap, DHJS

Case Type : CUSTODY / GUARDIANSHIP : CUSTODY / GUARDIANSHIP MATTERS

Hearing Time : 11:00:00 PM

NAND LAL

Vs. POOJA

Total Days spent : 27

Total : 15

Mediator : Sh. Rajesh K. Gupta, Advocate

Case No.: 73/24 **Case Id:** 2508M08011

Referring Judge : Ms. Shivli Talwar, DJS

Case Type : MATRIMONIAL : DOMESTIC VIOLENCE

Hearing Time : 12:00:00 AM

SHRUTI GABA

Vs. AMIT GABA

Total Days spent : 21

Case No.: 1895/24 **Case Id:** 2508M08012

Referring Judge : Ms. Shivli Talwar, DJS

Case Type : MATRIMONIAL : DOMESTIC VIOLENCE

Hearing Time : 12:00:00 AM

SHRUTI GABA

Vs. AMIT GABA

Total Days spent : 21

Case No.: 2887/24 **Case Id:** 2508M08246

Referring Judge : Ms. Aditi Chaudhary, DHJS

Case Type : MATRIMONIAL : PETITION FOR DIVORCE

Hearing Time : 12:00:00 AM

SARITA DEVI

Vs. MAHAVIR

Total Days spent : 20

Case No.: 318/25 **Case Id:** 2508M08267

Referring Judge : Sh. Sachin Gupta, DHJS

Case Type : MACT : MOTOR ACCIDENT CLAIM ACT CASES

Hearing Time : 11:00:00 AM

SHOBHA RANI

Vs. AMAN

Total Days spent : 20

Case No.: 321/25 **Case Id:** 2508M08265

Referring Judge : Sh. Sachin Gupta, DHJS

Case Type : MACT : MOTOR ACCIDENT CLAIM ACT CASES

Hearing Time : 11:00:00 AM

SUBHWATI

Vs. AMAN

Total Days spent : 20

Case No.: 319/25 **Case Id:** 2508M08266

Referring Judge : Sh. Sachin Gupta, DHJS

Case Type : MACT : MOTOR ACCIDENT CLAIM ACT CASES

Hearing Time : 11:00:00 AM

Cause List for Mediation Centre

Date : 23/08/2025

PUSHPA SHARMA

Vs. AMAN

Total Days spent : 20

Case No.: 274/24

Case Id: 2505M04373

Referring Judge :

Ms. Aditi Chaudhary, DHJS

Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.

Hearing Time : 11:30:00 AM

KOMAL KHATRI

Vs. SAHIL DAHIYA

Total Days spent : 97

Case No.: 1154/24

Case Id: 2507M05572

Referring Judge :

Sh. Ajay Pandey, DHJS

Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)

Hearing Time : 12:00:00 PM

M/S A B PAL ELECTRICALS PVT LTD

Vs. M/S ANUMEET TECHNOCRATS INDIA PVT LTD

Total Days spent : 48

Case No.: 193/24

Case Id: 2507M06984

Referring Judge :

Sh. Manish Gupta, DHJS

Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.

Hearing Time : 12:00:00 PM

SHRUTI GABA & ORS

Vs. AMIT GABA

Total Days spent : 27

Case No.: 9942/16

Case Id: 2505M03808

Referring Judge :

Sh. Anil Chandhel, DHJS

Case Type : PARTITION : SUIT FOR PARTITION

Hearing Time : 2:00:00 PM

GAGANDEEP KAUR

Vs. JAGDISH KAUR & ANR

Total Days spent : 111

Case No.: 160/21

Case Id: 2507M07234

Referring Judge :

Sh. Sumeet Anand, DHJS

Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR DAMAGES

Hearing Time : 2:00:00 PM

RAVINDER KUMAR GROVER

Vs. ANISH NAGPAL

Total Days spent : 27

Case No.: 4549/24

Case Id: 2508M08247

Referring Judge :

Ms. Surabhi Sethi, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Hearing Time : 2:30:00 PM

KASTURI DEVI

Vs. ANKUSH JAIN

Total Days spent : 20

Case No.: 813/24

Case Id: 2508M07998

Referring Judge :

Ms. Ruchika Singla, DHJS

Case Type : MACT : MOTOR ACCIDENT CLAIM ACT CASES

Hearing Time : 3:00:00 PM

RAMCHARAN BANSAL

Vs. SANJAY KACHHI & ORS

Total Days spent : 20

Case No.: 37/20

Case Id: 2508M08061

Referring Judge :

Ms. Helly Fur Kaur, DJS

Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY

Hearing Time : 11:00:00 PM

HARJEET KAUR

Vs. JASMEET SINGH

Total Days spent : 20

Case No.: 272/23

Case Id: 2507M06988

Referring Judge :

Sh. Kautuk, DJS

Cause List for Mediation Centre

Date : 23/08/2025

Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY	Hearing Time :	11:30:00 PM
M/S REWARI KIRYANA STORE	Vs.	M/S BASO HOSPITALITY & ORS	
		Total Days spent :	27
Case No.:	377/21	Case Id:	2508M08004
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND	Referring Judge :	Ms. Susheel Bala Dagar, DHJS
PARVESH	Vs.	NARESH KUMAR	Hearing Time : 11:30:00 PM
		Total Days spent :	20
Total :	16		

Mediator : Sh. Rajesh Kumar Goel, DHJS

Case No.:	892/22	Case Id:	2507M06220
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT	Referring Judge :	Sh. Vinay Singhal, DHJS
SOHAN LAL	Vs.	CHANDRO & ORS	Hearing Time : 2:00:00 PM
		Total Days spent :	35
Total :	1		

Mediator : Sh. Rakesh Kumar Gupta, Advocate

Case No.:	158/24	Case Id:	2508M08261
Case Type :	125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.	Referring Judge :	Ms. Tyagita Singh, DHJS
SIMRAN WALIA	Vs.	SAGAR GROVER	Hearing Time : 12:30:00 AM
		Total Days spent :	20
Case No.:	382/23	Case Id:	2507M07267
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY	Referring Judge :	Sh. Sumeet Anand, DHJS
SAURABH GUPTA	Vs.	ASPIRE VISION PVT LTD	Hearing Time : 12:30:00 AM
		Total Days spent :	27
Case No.:	232/22	Case Id:	2508M08262
Case Type :	125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.	Referring Judge :	Ms. Tyagita Singh, DHJS
SIMRAN WALIA	Vs.	SAGAR GROVER	Hearing Time : 12:30:00 AM
		Total Days spent :	20
Case No.:	2125/24	Case Id:	2508M08263
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE	Referring Judge :	Ms. Tyagita Singh, DHJS
SIMRAN WALIA	Vs.	SAGAR GROVER	Hearing Time : 12:30:00 AM
		Total Days spent :	20
Case No.:	593/24	Case Id:	2508M10069
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE	Referring Judge :	Ms. Deepika Goyal Shokeen, DJS
		Hearing Time :	10:30:00 AM

Cause List for Mediation Centre

Date : 23/08/2025

SHEETAL WADHWAN

Vs. SUNNY KAMBOJ

Total Days spent : 6

Case No.: 2340/24 **Case Id:** 2508M08005
Case Type : MATRIMONIAL : PETITION FOR DIVORCE

Referring Judge : Sh. Arun Sukhija, DHJS
Hearing Time : 10:30:00 AM

VIJAY LAKRA

Vs. SONICA

Total Days spent : 20

Case No.: 4234/24 **Case Id:** 2507M07229
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT

Referring Judge : Ms. Goma Dabas Gupta, DHJS
Hearing Time : 11:00:00 AM

HARPIYARI

Vs. SHIV RAJ TYAGI & ORS

Total Days spent : 27

Case No.: 419/25 **Case Id:** 2507M05820
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /

Referring Judge : Sh. Sachin Sood, DHJS
Hearing Time : 11:30:00 AM

RAJVEER SHARMA

Vs. VENKAT GOENKA

Total Days spent : 41

Case No.: 34/19 **Case Id:** 2507M07231
Case Type : RENT ACT : LAND LORD & TENANT DISPUTES UNDER DRC

Referring Judge : Ms. Alka Singh, DJS
Hearing Time : 12:00:00 PM

SAVITA

Vs. HARVINDER SINGH

Total Days spent : 27

Case No.: 3094/23 **Case Id:** 2505M04421
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Referring Judge : Ms. Sukriti Jha, DJS
Hearing Time : 12:30:00 PM

M/S DR & SONS

Vs. JOGINDER BHALLA

Total Days spent : 97

Case No.: 439/25 **Case Id:** 2507M06376
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)

Referring Judge : Sh. Ashutosh Kumar, DHJS
Hearing Time : 2:00:00 PM

GSI ENTERPRISES PVT LTD

Vs. KAMLADITYYA CONSTRUCTION PVT LTD & ORS

Total Days spent : 34

Case No.: 604/17 **Case Id:** 2507M06308
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE

Referring Judge : Ms. Shivli Talwar, DJS
Hearing Time : 2:00:00 PM

TANU KHAJOTIYA

Vs. SONU KHAJOTIYA

Total Days spent : 34

Case No.: 85/22 **Case Id:** 2508M08064
Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.

Referring Judge : Sh. Arun Sukhija, DHJS
Hearing Time : 2:00:00 PM

GARIMA ARORA

Vs. LOKESH KUMAR

Total Days spent : 20

Case No.: 2930/23 **Case Id:** 2508M08259

Referring Judge : Sh. Abhay Choudhary, DJS

Cause List for Mediation Centre

Date : 23/08/2025

Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Hearing Time :	2:00:00 PM
SUMAN TOMAR	Vs. MANAV KUMAR	Total Days spent :	20
Case No.:	20/22	Case Id:	2508M08087
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE	Referring Judge :	Ms. Shivli Talwar, DHS
GARIMA ARORA	Vs. LOKESH KUMAR	Hearing Time :	2:00:00 PM
		Total Days spent :	20
Case No.:	297/25	Case Id:	2507M07049
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY	Referring Judge :	Sh. Sachin Sood, DHS
URVASHI MITTAL	Vs. M/S AARANA IMPEX	Hearing Time :	2:30:00 PM
		Total Days spent :	27
Case No.:	2730/23	Case Id:	2507M07269
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE	Referring Judge :	Ms. Aditi Chaudhary, DHS
PARAS KOHLI	Vs. SUNAKSHI	Hearing Time :	10:30:00 PM
		Total Days spent :	27
Case No.:	18/20	Case Id:	2508M10071
Case Type :	MATRIMONIAL : MATRIMONIAL OTHERS	Referring Judge :	Sh. Arun Sukhija, DHS
GUDDI	Vs. RAKESH KUMAR	Hearing Time :	10:30:00 PM
		Total Days spent :	6
Case No.:	31/23	Case Id:	2508M10072
Case Type :	MATRIMONIAL : MATRIMONIAL OTHERS	Referring Judge :	Sh. Arun Sukhija, DHS
GUDDI	Vs. RAKESH KUMAR	Hearing Time :	10:30:00 PM
		Total Days spent :	6
Case No.:	43/22	Case Id:	2508M10070
Case Type :	MATRIMONIAL : MATRIMONIAL OTHERS	Referring Judge :	Sh. Arun Sukhija, DHS
GUDDI	Vs. RAKESH KUMAR	Hearing Time :	10:30:00 PM
		Total Days spent :	6
Case No.:	253/24	Case Id:	2507M07268
Case Type :	MATRIMONIAL : PETITION FOR RESTITUTION OF CONJUGAL	Referring Judge :	Ms. Aditi Chaudhary, DHS
SUNAKSHI	Vs. PARAS KOHLI	Hearing Time :	10:30:00 PM
		Total Days spent :	27
Case No.:	10/21	Case Id:	2508M10073
Case Type :	MATRIMONIAL : MATRIMONIAL OTHERS	Referring Judge :	Sh. Arun Sukhija, DHS
GUDDI	Vs. RAKESH KUMAR	Hearing Time :	10:30:00 PM
		Total Days spent :	6

Cause List for Mediation Centre

Date : 23/08/2025

Case No.:	52/24	Case Id:	2507M07055	Referring Judge :	Sh. Naveen Kr. Kashyap, DHJS	
Case Type :	CUSTODY / GUARDIANSHIP : CUSTODY / GUARDIANSHIP MATTERS				Hearing Time :	11:00:00 PM
AANRANYA YADAV		Vs.		JYOTI DESHWAL YADAV		
						Total Days spent : 27
<hr/>						
Case No.:	1539/24	Case Id:	2507M07054	Referring Judge :	Sh. Naveen Kr. Kashyap, DHJS	
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE				Hearing Time :	11:00:00 PM
ANARANYA YADAV		Vs.		JYOTI DESHWAL YADAV		
						Total Days spent : 27
<hr/>						
Total :	24					

Mediator : Sh. Rashid Hashmi, Advocate

Case No.:	946/22	Case Id:	2505M04915	Referring Judge :	Sh. Jiten Mehra, DHJS	
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND				Hearing Time :	12:00:00 PM
RAM KISHAN VERMA		Vs.		NITIN VERMA		
Total Days spent :						83
Case No.:	1970/24	Case Id:	2507M05824	Referring Judge :	Sh. Umang Joshi, DJS	
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /				Hearing Time :	12:30:00 PM
SABA SULTANA		Vs.		MOHD ZULFIQAR		
Total Days spent :						41
Case No.:	467/21	Case Id:	2507M06970	Referring Judge :	Ms. Divyashree Raina, DJS	
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE				Hearing Time :	12:30:00 PM
RITU ARORA		Vs.		PUNEET ARORA		
Total Days spent :						27
Case No.:	222/23	Case Id:	2507M05956	Referring Judge :	Ms. Aditi Chaudhary, DHJS	
Case Type :	MATRIMONIAL : MATRIMONIAL OTHERS				Hearing Time :	12:30:00 PM
KOMAL		Vs.		LAKHAN PAL MEENA		
Total Days spent :						41
Case No.:	944/24	Case Id:	2507M06507	Referring Judge :	Sh. Ashutosh Kumar, DHJS	
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)				Hearing Time :	2:00:00 PM
M/S AUSHADHI HERBAL		Vs.		M/S LUCKY NUTRITION		
Total Days spent :						34
Case No.:	2938/24	Case Id:	2507M06479	Referring Judge :	Ms. Arushi Parwal, DJS	
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	2:00:00 PM
THE KANGRA CO OPERATIVE BANK LTD		Vs.		RAJ PAL SINGH BISHT		
Total Days spent :						34

Cause List for Mediation Centre

Date : 23/08/2025

Case No.:	2247/22	Case Id:	2507M06368	Referring Judge :	Sh. Arun Sukhija, DHJS	Hearing Time :	2:00:00 PM
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE						
PRADEEP SURI		Vs.		SIMMI SURI		Total Days spent :	34
Case No.:	645/24	Case Id:	2507M07019	Referring Judge :	Sh. Sachin Gupta, DHJS	Hearing Time :	2:00:00 PM
Case Type :	MACT : MOTOR ACCIDENT CLAIM ACT CASES						
TASVIR SINGH		Vs.		ANSHUL & ORS		Total Days spent :	27
Case No.:	15323/17	Case Id:	2507M07011	Referring Judge :	Ms. Richika Tyagi, DJS	Hearing Time :	2:00:00 PM
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT						
RAHUL JINDAL		Vs.		SHIVANI MONGIA		Total Days spent :	27
Case No.:	627/21	Case Id:	2507M07053	Referring Judge :	Sh. Naveen Kr. Kashyap, DHJS	Hearing Time :	2:00:00 PM
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE						
ABHISHEK SRIVASTAVA		Vs.		SUNITA KAPADIA		Total Days spent :	27
Case No.:	2237/22	Case Id:	2505M04909	Referring Judge :	Sh. Arun Sukhija, DHJS	Hearing Time :	2:00:00 PM
Case Type :	125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.						
RITIN BEHL		Vs.		RICHA MALHOTRA		Total Days spent :	83
Case No.:	1271/24	Case Id:	2507M07036	Referring Judge :	Sh. Anil Kumar Sisodia, DHJS	Hearing Time :	2:00:00 PM
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)						
VANSI ELECTROCHEMICAL DEVICES PVT LTD		Vs.		GEEP INDUSTRIES INDIA PVT LTD & ORS		Total Days spent :	27
Case No.:	9/24	Case Id:	2507M07023	Referring Judge :	Sh. Sachin Gupta, DHJS	Hearing Time :	2:00:00 PM
Case Type :	MACT : MOTOR ACCIDENT CLAIM ACT CASES						
MEHUL GIRI		Vs.		HARSH SINGH & ORS		Total Days spent :	27
Case No.:	81/25	Case Id:	2507M07193	Referring Judge :	Ms. Aditi Chaudhary, DHJS	Hearing Time :	2:00:00 PM
Case Type :	125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.						
SAMRATH KATHURIA		Vs.		KHUSHNEET KATHURIA		Total Days spent :	25
Case No.:	611/25	Case Id:	2507M06909	Referring Judge :	Sh. Rinku Jain, DJS	Hearing Time :	3:00:00 PM
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /						
MANOJ JAIN & ORS		Vs.		SANTOSH KUMAR RASTOGI & ORS		Total Days spent :	28

Cause List for Mediation Centre

Date : 23/08/2025

Total : 15

Mediator : Sh. Ravinder Kr. Gupta, Advocate

Case No.: 694/21	Case Id: 2508M08268	Referring Judge : Ms. Aditi Chaudhary, DHJS	
Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.		Hearing Time : 12:00:00 AM	
REETA	Vs.	SANDEEP KUMAR	
		Total Days spent :	20

Case No.: 700/25	Case Id: 2505M04707	Referring Judge : Sh. Kautuk, DJS	
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /		Hearing Time : 12:00:00 PM	
CHANDER BHAN	Vs.	ANITA	
		Total Days spent :	90

Case No.: 78/24	Case Id: 2508M07953	Referring Judge : Sh. Manish Gupta, DHJS	
Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.		Hearing Time : 12:00:00 PM	
POOJA KUMARI	Vs.	AVINASH KUMAR	
		Total Days spent :	20

Case No.: 107/2018	Case Id: 2508M08040	Referring Judge : Sh. Neeraj Sharma, DHJS	
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND		Hearing Time : 12:00:00 PM	
RAJ KUMAR	Vs.	PARDEEP KUMAR	
		Total Days spent :	20

Case No.: 292/24	Case Id: 2507M07017	Referring Judge : Sh. S.S. Rath, DHJS	
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)		Hearing Time : 2:00:00 PM	
RAMESH BRIJ LAL SANTANI	Vs.	ANITA DALMIA	
		Total Days spent :	27

Case No.: 688/23	Case Id: 2507M07015	Referring Judge : Sh. Naresh Kumar Malhotra, DHJS	
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)		Hearing Time : 2:00:00 PM	
MOHAN MEAKIN LTD	Vs.	MOHAN LAL GUPTA	
		Total Days spent :	27

Case No.: 693/23	Case Id: 2507M07048	Referring Judge : Sh. Ashutosh Kumar, DHJS	
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)		Hearing Time : 2:00:00 PM	
MOHAN MEAKINGS LTD	Vs.	JAIN DEPARTMENTAL STORE	
		Total Days spent :	27

Case No.: 1199/24	Case Id: 2505M04708	Referring Judge : Sh. Kautuk, DJS	
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /		Hearing Time : 2:00:00 PM	
ANITA	Vs.	CHANDER BHAN & ANR	
		Total Days spent :	90

Cause List for Mediation Centre

Date : 23/08/2025

Case No.:	29/24	Case Id:	2505M04920	Referring Judge :	Sh. Murari Prasad Singh, DHJS		
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /				Hearing Time :	2:00:00 PM	
MADHU RANI		Vs.		RAVINDER KUMAR		Total Days spent :	83
Case No.:	1371/19	Case Id:	2507M05827	Referring Judge :	Sh. Kautuk, DJS		
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /				Hearing Time :	2:00:00 PM	
DEVENDER KUMAR		Vs.		SHARWAN KUMAR		Total Days spent :	41
Case No.:	80/25	Case Id:	2508M08042	Referring Judge :	Ms. Shruti Sharma-II, DJS		
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE				Hearing Time :	2:00:00 PM	
MANPREET KAUR		Vs.		KAMALDEEP		Total Days spent :	20
Case No.:	208/24	Case Id:	2508M08047	Referring Judge :	Sh. Lalit Kumar, DJS		
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /				Hearing Time :	2:00:00 PM	
SHYAM SUNDER		Vs.		DELHI DEVELOPMENT AUTHORITY		Total Days spent :	20
Case No.:	58/22	Case Id:	2508M08036	Referring Judge :	Ms. Disha Langan, DJS		
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE				Hearing Time :	2:00:00 PM	
SOMAN KHATOON		Vs.		MOHD SADDAM		Total Days spent :	20
Case No.:	270/2019	Case Id:	2508M08052	Referring Judge :	Ms. Shruti Sharma-II, DJS		
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE				Hearing Time :	2:00:00 PM	
MANISH PAWAR		Vs.		YOGESH PAWAR		Total Days spent :	20
Case No.:	347/24	Case Id:	2507M07266	Referring Judge :	Ms. Vineeta Goyal, DHJS		
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)				Hearing Time :	2:00:00 PM	
PUNJAB NATIONAL BANK		Vs.		GULSHAN KUMAR BHASIN		Total Days spent :	27
Total : 15							

Mediator : Sh. Vidya Prakash, DHJS

Case No.:	314/25	Case Id:	2508M09640	Referring Judge :	Ms. Richa Sharma, DJS		
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY				Hearing Time :	2:00:00 PM	
GURVINDER SINGH		Vs.		SUKHPREET SINGH		Total Days spent :	10

Cause List for Mediation Centre

Date : 23/08/2025

Case No.: 98/24

Case Id: 2508M09612

Referring Judge :

Sh. Arun Sukhija, DHJS

Case Type : CUSTODY / GUARDIANSHIP : CUSTODY / GUARDIANSHIP MATTERS

Hearing Time : 2:00:00 PM

HIRA LAL

Vs.

MAMTA VERMA

Total Days spent :

10

Total : 2

Software Designed and Developed by Gaurav Walia, DEO Computer Branch, Tis Hazari Courts, Delhi